Minutes of the Meeting No. 9/16 scheduled on 30.09.2015 (actually held on 14.10.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following members of the Committee were present in the meeting:-

Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.8/16 for confirmation and confirmed and adopted the same without any change.

Case No M- 130 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Ceradecor India Ltd., New Delhi F.No.01/83/50/731/AM09/DES-IV RLA F.No.05/24/40/307/AM09 Lic. No.0510226444 dated 28.08.2008

The Committee considered and decided to defer the case for consideration of Deptt. of C&PC (Chem Div) for examination. The case is re-listed for 18.11.2015.

Case No M- 131 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Ceradecor India Ltd., New Delhi F.No.01/83/50/414/AM07/DES-IV RLA F.No.05/24/40/196/AM07 Lic. No.0510184640 dated 15.06.2006

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 132 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Greenply Industries Ltd., New Delhi F.No.01/83/50/527/AM15/DES-IV RLA F.No.05/24/40/201/AM15 Lic. No.0510390622 dated 21.08.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 18.11.2015.

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Case No M- 133 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Greenply Industries Ltd., New Delhi F.No.01/83/50/53/AM16/DES-IV RLA F.No.05/23/40/431/AM15 Lic. No.0510392502 dated 19.12.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 134 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Makwell Plastisizers Pvt. Ltd., Mumbai F.No.01/83/50/51/AM13/DES-IV RLA F.No.03/95/40/1095/AM12 Lic. No.0310690440 dated 12.04.2012

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 135 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/575/AM10/DES-IV RLA No.03/95/40/456/AM10 Lic. No.0310541666 dated 23.10.2009

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP to examine the case. The case is re-listed for 18.11.2015.

Case No M- 136 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/499/AM10/DES-IV RLA No.03/95/40/395/AM13 Lic. No.0310706516 dated 28.08.2012

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP to examine the case. The case is re-listed for 18.11.2015.

Case No M- 137 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/ s Servo Plastichem (P) F.No.01/83/50/562/AM11/DES-IV RLA F.No. 02/24/040/125/AM11 Lic.No.0210149640 dated 26.10.2010

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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 138 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/ s Indofil Industries Ltd, Mumbai F.No.01/83/50/1682/AM08/DES-IV RLA F.No. 03/94/040/00892/AM08/ Lic.No.0310452615 dated 04.12.2007

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 15022/17/2012-Ch.II dated 15.10.2015, the Committee decided to approve the case as under:-

1. ITEM OF EXPORT	Qty.	Item of Import	Qty
Cymoxanil technical	1 kg.	N-CYANO ACETYL ETHYL UREA 98%.MIN	0.867

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 139 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F.No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 140 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Ajanta Offset & Packagings Ltd., New Delhi F.No.01/83/171/50/AM16/DES-IV

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 18.11.2015.

Case No M- 141 NC No.9/16	M/ s Croda India Co. (P) Ltd, F.No.01/83/50/149/AM15/DES-IV

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Dated 30.09.2015 (held on 14.10.2015)	RLA F.No. 03/94/040/01061/AM14 Lic.No.0310771920 dated 25.02.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 142 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/ s Galaxy Surfactants Ltd., Raigad F.No.01/83/50/352/AM12/DES-IV RLA F.No. 03/94/040/010/71/AM11 Lic.No.0310635289 dated 09.06.2011

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 03.09.2015, the Committee decided to approve the case as under:-

1. ITEM OF EXPORT	Qty.	Item of Import	Qty
Sodium Lauryl Ether Sulphate (Minimum 69% Active Matter)	1 kg	1. Lauryl Alcohol	0.366 kg.
		2. Ethylene Oxide	0.164 kg
		3. HDPE Granules	As per packing policy

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) and approved the case for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 143 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Galaxy Surfactants Ltd., Mumbai F.No.01/83/50/367/AM11/DES-IV RLA F.No.03/94/40/67/AM11 Lic. No.0310588460 dated 19.08.2010

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 17.09.2015, the Committee decided to approve the case as under:-

1. ITEM OF EXPORT	Qty.	Item of Import	Qty
Sodium Lauryl Ether Sulphate 1 Mole (Minimum 69% Active Matter)	1 kg	1. Lauryl Alcohol	0.408 kg.
		2. Ethylene Oxide	0.092 kg
		3. Sulphur	0.079 kg

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		4. Caustic Soda Lye	0.200 kg
		5. Citric Acid	0.0046 kg
		6. HDPE Granules	As per packing policy

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem.Div) and approved the case for the purpose of EODC / Regularization purposes against the above advance authorization.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 144 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Bhavin Industries, Mumbai F.No.01/83/50/145/AM15/DES-IV RLA F.No.03/94/40/1041/AM14 Lic. No.0310773136 dated 05.03.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 145 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Nasirpur Chemicals Pvt. Ltd., Mumbai F.No.01/83/50/826/AM15/DES-IV RLA F.No.03/95/40/608/AM13 Lic. No.0310717485 dated 18.12.2013

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 146 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/ s Jay Chemical Ind. Ltd, Mumbai F.No.01/83/50/129/AM14/DES-IV RLA F.No. 08/24/040/473/AM13/ Lic.No.0810120091 dated 08.04.2013

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/24/2010-Ch.II dated 11.09.2015, the Committee decided to approve the case as under:-

1. ITEM OF EXPORT	Qty.	Item of Import	Qty
Reactive Black GRD (Dye content 80%)	1 kg.	1. H-Acid	0.176 Kg.
		2. Acetanilide	0.342 Kg.
		3. Meta Phenylenediamine 4 Sulfonic Acid	0.044 Kg.
		4. Sodium Nitrite	0.118 Kg.

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		5. Caustic Soda	1.380 Kg.
		6. Soda Ash	0.014 Kg.
		7. Sodium Bicarbonate	0.357 Kg.
		8. Sodium Naphthionate	0.091 Kg

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 147 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Girdhars International Pvt. Ltd., New Delhi F.No.01/83/50/742/AM15/DES-IV RLA F.No.05/23/40/356/AM14 Lic. No.0510372218 dated 28.11.2013

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to DC (MSME) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 148 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Makwell Plastisizers Pvt. Ltd., Mumbai F.No.01/83/50/50/AM13/DES-IV RLA F.No.03/95/40/937/AM12 RLA F.No.03/95/40/890/AM11 Lic. No.0310627591 dated 12.04.2011 Lic. No.0310626803 dated 15.04.2011

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 149 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Jain Grani Marmo (P) Ltd., Udaipur F.No.01/83/50/534/AM16/DES-IV

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/309/2015-TSW dated 06.10.2015, the Committee decided to approve the case as under :-

S. No.	Input	Out put	Wastage claimed	Wastage Recommended

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1.	Indigenous Blocks (Irregular, uneven Shape)	Rough Marble Slabs	38%	34%
2.	Imported Blocks (Regular Shape)	Rough Marble Slabs	10%	10%
3.	Rough Marble Slabs	Polished Marble Slabs /Tiles	2%	2%
4.	Rough Granite Tiles	Polished Granite Tiles	3%	3%

Norms Committee has accepted the recommendation of Deptt. of DIPP and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 150 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Alagar Resins Pvt. Ltd., TN F.No.01/83/50/627/AM16/DES-IV RLA F.No.35/21/40/56/AM16 Lic. No.3510044575 dated 11.11.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 151 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Madras Fluorine Pvt. Ltd., Chennai F.No.01/83/50/612/AM13/DES-IV RLA F.No.04/24/40/118/AM13 Lic. No.0410139941 dated 25.09.2012

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 152 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Girdhars International Pvt. Ltd., New Delhi F.No.01/83/50/762/AM15/DES-IV RLA F.No.05/23/40/302/AM15 Lic. No.0510391559 dated 13.10.2014

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to DC (MSME) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 153 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Crystal Granite & Marble Pvt. Ltd., Bangalore F.No.01/85/162/144/AM15/DES-IV

The Committee considered the case as per agenda. Deptt. of DIPP has given their comments in this case . Now the DGFT have considered this case. The case is re-listed for 18.11.2015.

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Case No M- 154 NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/s. Syngenta India Ltd., Pune F.No.01/83/50/1064/AM11/DES-IV 1. Lic. No. 0310554888 dt.12.01.10 2. Lic. No. 0310554888 dt.12.01.10 3. Lic. No. 0310575341 dt.20.05.10 4. Lic. No. 0310582641 dt.08.07.10 5. Lic. No. 0310550720 dt.14.12.09 6. Lic. No. 0310530294 dt.23.07.09 7. Lic. No. 0310574957 dt.18.05.10

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 18.11.2015.

Case No M- 154-A NC No.9/16 Dated 30.09.2015 (held on 14.10.2015)	M/ s DCW Ltd., Tamil Nadu F.No.01/83/171/18/AM15/DES-IV

The Committee considered the case as per agenda for amendment of description of the export and import product with a view to accommodate raw material concentration variation for SION A-1875. Committee discussed the written comments submitted by the Deptt. of C&PC (Chem Div) and recommended that SION A-1875 be amended as follows along with 3 notes:-

S.No.	Export item	Qty		Import item	Qty allowed
A1875	Upgraded Beneficiated Ilmenite (Synthetic Rutile) containing Titanium Dioxide of 90%-96% (Specific to be mentioned)	1 kg	1	Furnace Oil	1.068 kg
				OR	
				Coal	1.000 kg
			2	Ilmenite Ore containing Titanium Dioxide 49%-57% (Specific to be mentioned)	2.000 kg
			3	Coke	0.182 kg

Note:-

1. Specific percentage of Titanium dioxide in export product to be mentioned in export documents
2. Specific percentage of Titanium dioxide in import item 2 to be mentioned in import documents
3. For the purpose of entitlement of imported raw material, the percentage purity of export item as well as purity of ilmenite should be taken. For this the entitlement should be worked out considering 13.6% wastage on the actual net content of Titanium dioxide both in the export product and import product.
   Eg:- If the export product contains 90% Titanium dioxide [weighted average of all shipments and import item i.e. Ilmentite ore contains 50% Titanium dioxide[weighted average of all bill of entries] , entitlement may be worked out based on following formula:
   Entitlement of import product per kg of export product = $\frac{90\% * 1.136}{50\%}$ = 2.045 kgs

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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Para 4.7 Decision(DRAFT)

MEETING NUMBER : 9/83-ALC1/2015 **MEETING DATE** : 30.09.2015

1	**Case No.:53/47/83-ALC1/2011**	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:18.11.2015
	Decision : The case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 18.11.2015.			

2	**Case No.:15/1/83-ALC1/2012**	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:18.11.2015
	Decision : The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 18.11.2015.			

3	**Case No.:3/10/83-ALC1/2014**	Party Name:MERINO PANEL PRODUCTS LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:18.11.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 18.11.2015.			

4	**Case No.:20/8/83-ALC1/2012**	Party Name:PUNE METAGRAPH	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Rejected**
	HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP (Nand Lal).			

5	**Case No.:1/13/83-ALC1/2013**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 18.11.2015.

6	**Case No.:8/9/83-ALC1/2015**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00542/AM16/	RLA File :05/23/040/00033/AM13/	Lic.No/Date:0510325623 23.05.2012	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). The case is re-listed for 18.11.2015.			

7	**Case No.:40/47/83-ALC1/2012**	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

8	**Case No.:36/5/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Orange 64 Cl No. 12760	1 kg	1. Barbituric Acid	0.442 kg
		2. 5- Amino-6 Methyl Benzimidazolone	0.533 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

9	**Case No.:5/5/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14011/47/2012-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
THIAMETHOXAM 14.10% + LAMBDA CYHALOTHRIN 10.6% (W/V)SC	1 litre	THIAMETHOXAM TECHNICAL	0.145 kg
		KARATE ZEON 250CS	0.480 kg
		REAX 825E (SODIUM LIGNOSULFONATE ETHOXYLATED)	0.013 kg
		RHODOPOL 23 (HETERO POLYSACCHARIDE)	0.002 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

10	**Case No.:47/52/83-ALC1/2012**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

11	**Case No.:33/5/83-ALC1/2013**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date:0310727299 07.03.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 18.11.2015.			

12	**Case No.:3/5/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. The case is re-listed for 18.11.2015.			

13	**Case No.:17/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 18.11.2015.			

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14	**Case No.:53/17/83-ALC1/2013**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date:0510352597 29.04.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Deptt. of C&PC (PC Div) (OPS) has requested to forward a copy of application to them for further examination of the case. The case is re-listed for 18.11.2015.			

15	**Case No.:51/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date:0810120614 30.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4- DIAMINO SULPHANILIDE (DASA)	0.203 kg.
		2. H ACID	0.246 kg.
		3. PARA NITRO ANILINE	0.108 kg.
		4. META PHENYLENE DIAMINE	0.170 kg.
		5. SODIUM NITRITE	0.086 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

16	**Case No.:1/9/83-ALC1/2013**	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. The case is re-listed for 18.11.2015			

17	**Case No.:46/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00219/AM14/	RLA File :08/24/040/00041/AM14/	Lic.No/Date:0810120821 07.05.2013	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Brown 425 (Dye content 80%)	1 kg	1. RESORCINOL	0.150 kg.
		2. ORTHO TOLUIDINE 5 SULFONIC ACID	0.254 kg.
		3. SODIUM NITRITE	0.190 kg.
		4. SALICYLIC ACID	0.096 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

18	**Case No.:28/17/83-ALC1/2013**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 18.11.2015.			

19	**Case No.:92/17/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

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Case No.:45/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Brown 425 (Dye content 80%)	1 kg	1. RESORCINOL	0.150 kg.
		2. ORTHO TOLUIDINE 5 SULFONIC ACID	0.254 kg.
		3. SODIUM NITRITE	0.190 kg.
		4. SALICYLIC ACID	0.096 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

21	**Case No.:23/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate.The case is re-listed for 18.11.2015.			

22	**Case No.:27/17/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

23	**Case No.:24/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

24	**Case No.:25/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

25	**Case No.:20/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

26	**Case No.:65/26/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written			

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recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Red 122 Cl No. 73915	1 kg.	1. Di Methyl Succinylo Succinate	0.850 kg
		2. P- Toluidine	0.980 kg
		3. Caustic Soda	0.620 kg
		4. Isopropanol	3.182 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:63/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Yellow 191 Cl. No. 18795	1 kg.	1. 1-3 Sulfo Phenyl-3 Methyl 5 Pyrazolone	0.4997 kg
		2. 2-B Acid (2- Amino-4- Chloro-5-Methyl Benzene Sulfonic Acid)	0.4228 kg
		3. Sodium Nitrite	0.145 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:13/21/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:18.11.2015

Decision :DL dated 17.10.2013 issued by DBT. The case is re-listed for 18.11.2015.

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Case No.:71/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were

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	issued on 17.4.2014 and 11.7.2014. The case is re-listed for 18.11.2015.

30	**Case No.:37/4/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00196/AM16/	RLA File :17/24/040/00048/AM14/	Lic.No/Date:1710005442 11.07.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

31	**Case No.:14/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00253/AM16/	RLA File :17/24/040/00051/AM14/	Lic.No/Date:1710005443 11.07.2013	Defer Date:18.11.2015
	Decision :DL dated 04.08.2015 issued by Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.			

32	**Case No.:2/20/83-ALC1/2013**	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/44/2015-CH-II dated 07.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
DIBASIC LEAD PHOSPHITE	1 kg	PIG LEAD	0.849 kg
		PHOSPHOROUS ACID	0.110 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

33	**Case No.:98/26/83-ALC1/2013**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Deptt. of C&PC (PC Div) (OPS) has requested to forward a copy of application to them for further examination of the case. The case is re-listed for 18.11.2015.			

34	**Case No.:46/26/83-ALC1/2013**	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:18.11.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.

35	**Case No.:99/26/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 18.11.2015.			

36	**Case No.:43/30/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:18.11.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

37	**Case No.:7/30/83-ALC1/2013**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

38	**Case No.:60/34/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

39	**Case No.:4/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

40	**Case No.:46/30/83-ALC1/2013**	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:18.11.2015
	Decision :DL issued by DC(MSME). Reminder to be issued. The Committee decided to defer consideration of the case for four weeks. The case re-listed for 18.11.2015.			

41	**Case No.:8/30/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4- DIAMINO SULPHANILIDE (DASA)	0.203 kg.
		2. H ACID	0.246 kg.
		3. PARA NITRO ANILINE	0.108 kg.
		4. META PHENYLENE DIAMINE	0.170 kg.
		5. SODIUM NITRITE	0.086 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

42	**Case No.:63/34/83-ALC1/2013**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

43	**Case No.:52/30/83-ALC1/2013**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

44	**Case No.:72/7/83-ALC1/2015**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00486/AM16/	RLA File :03/95/040/00502/AM14/	Lic.No/Date:0310750537 20.09.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			

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	The case is re-listed for 18.11.2015.

45	**Case No.:13/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

46	**Case No.:2/34/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

47	**Case No.:7/28/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

47	**Case No.:6/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

49	**Case No.:65/34/83-ALC1/2013**	Party Name:R. K. INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

50	**Case No.:16/18/83-ALC1/2014**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00705/AM15/	RLA File :03/95/040/00508/AM14/	Lic.No/Date:0310752324 04.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

51	**Case No.:1/34/83-ALC1/2013**	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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			30.09.2015	
	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

52	**Case No.:1/30/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 18.11.2015.			

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	Case No.:2/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye content 75%)	1 kg	1. Sodium Nitrite	0.180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda Ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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	Case No.:4/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black BCH (Dye content 77%)	1 kg.	1. H-Acid	0.258 Kg.
		2. Vinyl Sulphone Ester	0.364 Kg.
		3. Sodium Nitrite	0.111 Kg.
		4. Caustic Soda	1.490 Kg.
		5. Soda Ash	0.020 Kg.

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		6. Sodium Bicarbonate	0.0306 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

55	**Case No.:9/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

56	**Case No.:10/34/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

57	**Case No.:11/34/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Defferred**
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date: 18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

58	**Case No.:14/34/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

59	**Case No.:12/34/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 18.11.2015.			

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60	**Case No.:22/1/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00022/AM16/	RLA File :03/94/040/00610/AM14/	Lic.No/Date:0310754484 21.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Syndet Noodles (Galaxy-SN 8523)	1 kg.	1. Lauryl Alcohol	0.1763 kg
		2. Maleic Anhydride	0.0497 kg
		3. Ceto Stearyl Alcohol	0.0946 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

61	**Case No.:33/41/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.

62	**Case No.:5/36/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.

63	**Case No.:34/41/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date:0310756682 01.11.2013	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.

64	**Case No.:4/47/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date:0310757206 07.11.2013	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda. The Committee decided to call for

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	Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 18.11.2015.

65	**Case No.:1/36/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 18.11.2015			

66	**Case No.:39/42/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:18.11.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 18.11..2015.			

67	**Case No.:118/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date:3410038533 25.11.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div) (AKA). The case is re-listed for 18.11.2015.			

68	**Case No.:6/47/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date:0310760754 05.12.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

69	**Case No.:2/39/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date:3110061566 16.12.2013	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Red 104 CI No.77605	1 kg	1. Lead	0.576 kg
		2. Sodium Bichromate	0.330 kg
		3. Sodium Molybdate	0.075 kg
		4. Sodium Sulphate	0.070 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

70	**Case No.:28/47/83-ALC1/2013**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.			

71	**Case No.:5/12/83-ALC1/2014**	Party Name:BASE METAL CHEMICALS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

72	**Case No.:29/47/83-ALC1/2013**	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00845/AM14/	RLA File :05/23/040/00399/AM14/	Lic.No/Date:0510374431 24.12.2013	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Rubbersied non asbestos brake linings(containing Min. 23% NBR,30% Fiber Glass)

Quantity : 1 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1	Nitrile Butadiene Rubber (NBR -27.69%) (Acroilonitrile Butadiene Rubber)	0.253
2	Graphite Flake (4.61%) Natural Graphite in Powder/ Flake)	0.04212
3	Fibre Glass (36.92%) (E-Glass Chopped Strands)	0.33

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

73	**Case No.:43/47/83-ALC1/2013**	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

74	**Case No.:5/48/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

75	**Case No.:85/5/83-ALC1/2015**	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00324/AM16/	RLA File :02/24/040/00172/AM14/	Lic.No/Date:0210198710 10.01.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

76	**Case No.:41/2/83-ALC1/2014**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**

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HQ File :01/83/050/00966/AM14/	RLA File :08/24/040/00445/AM14/	Lic.No/Date:0810127966 13.01.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2010-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Yellow MERL (Dye content 61%)	1 kg	1. Acetanilide	0.114 Kg.
		2. Cyanuric Chloride	0.105 Kg.
		3. Meta Phenylene Diamine	0.073 Kg.
		4. K-Acid	0.218 Kg.
		5. Sodium Nitrite	0.052 Kg.
		6. Soda Ash	0.018 Kg.
		7. Caustic Soda	0.341 Kg.
		8. Meta Phenylenediamine 4 Sulfonic Acid	0.035 Kg.
		9. Sodium Bicarbonate	0.216 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

77	**Case No.:4/4/83-ALC1/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00109/AM15/	RLA File :02/24/040/00166/AM14/	Lic.No/Date:0210198964 17.01.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

78	**Case No.:59/2/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 18.11.2015.			

79	**Case No.:6/2/83-ALC1/2014**	Party Name:LAMTUF PLASTICS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:18.11.2015
	Decision :D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 18.11.2015.			

80	**Case No.:56/2/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 18.11.2015.			

81	**Case No.:36/2/83-ALC1/2014**	Party Name:LA-DE MURE	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:18.11.2015
	Decision : Comments awaited from DC(MSME). Re-listed for 18.11.2015.			

82	**Case No.:47/8/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:0310770394 14.02.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

83	**Case No.:69/8/83-ALC1/2014**	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date:0310770353 14.02.2014	Defer Date:18.11.2015
	Decision :D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 18.11.2015.			

84	**Case No.:31/2/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date:1010056981 18.02.2014	Defer Date:18.11.2015
	Decision :D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 18.11.2015.			

85	**Case No.:32/2/83-ALC1/2014**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00957/AM14/	RLA File :08/24/040/00491/AM14/	Lic.No/Date:0810128983 18.02.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty

AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Acid Black 210 (Dye content 70%)	1 kg	1. 4,4- DIAMINO SULPHANILIDE (DASA)	0.203 kg.
		2. H ACID	0.246 kg.
		3. PARA NITRO ANILINE	0.108 kg.
		4. META PHENYLENE DIAMINE	0.170 kg.
		5. SODIUM NITRITE	0.086 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

86	**Case No.:30/2/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date:0810129078 21.02.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

87	**Case No.:42/8/83-ALC1/2014**	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date:0810129434 06.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

88	**Case No.:21/8/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

89	**Case No.:85/8/83-ALC1/2014**	Party Name:A.G.MULTIPACK,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 18.11.2015.			

90	**Case No.:15/8/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

91	**Case No.:68/8/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

			30.09.2015	
	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

92	**Case No.:14/8/83-ALC1/2014**	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

93	**Case No.:40/8/83-ALC1/2014**	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

94	**Case No.:7/8/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

95	**Case No.:51/8/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 18.11.2015.			

96	**Case No.:64/8/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00200/AM15/	RLA File :08/24/040/00571/AM14/	Lic.No/Date:0810129933 24.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

97	**Case No.:6/8/83-**	Party Name:ROHAN	Meet No/Date:9/83-	**Status:Case**

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वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

	ALC1/2014	DYES AND INTERMEDIATES LTD.	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

98	**Case No.:62/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00198/AM15/	RLA File :08/24/040/00573/AM14/	Lic.No/Date:0810130058 26.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0.233 kg
		2. H Acid	0.282 kg
		3. Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

99	**Case No.:63/8/83-ALC1/2014**	Party Name:PREM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:18.11.2015
	Decision :D/L dated 14.07.2015 issued by DIPP. The case is re-listed for 18.11.2015.			

100	**Case No.:57/10/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

101	**Case No.:28/8/83-ALC1/2014**	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:18.11.2015

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वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

	Decision :D/L dated 16.07.2015 issued by DIPP. The case is re-listed for 18.11.2015.			

102	**Case No.:29/8/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

103	**Case No.:33/8/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

104	**Case No.:34/8/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

105	**Case No.:46/8/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

106	**Case No.:52/8/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

107	**Case No.:59/8/83-ALC1/2014**	Party Name:PRIMA CHEMICALS,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00195/AM15/	RLA File :08/24/040/00587/AM14/	Lic.No/Date:0810130208 01.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for			

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नई दिल्ली/New Delhi

	18.11.2015.

108	**Case No.:84/8/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

109	**Case No.:32/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC (Chem Div). the case is re-listed for 18.11.2015			

110	**Case No.:78/8/83-ALC1/2014**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

111	**Case No.:63/10/83-ALC1/2014**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

112	**Case No.:64/10/83-ALC1/2014**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00294/AM15/	RLA File :03/95/040/01057/AM14/	Lic.No/Date:0310777548 08.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

113	**Case No.:65/2/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00022/AM15/	RLA File :03/94/040/01097/AM14/	Lic.No/Date:0310777657 09.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for			

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वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

	18.11.2015.

114	**Case No.:49/10/83-ALC1/2014**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

115	**Case No.:55/10/83-ALC1/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date:0310778489 16.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

116	**Case No.:79/8/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00215/AM15/	RLA File :08/24/040/00005/AM15/	Lic.No/Date:0810130715 21.04.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0.345 kg
		2. Rescorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4. Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

117	**Case No.:11/4/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.			

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विदेश व्यापार महानिदेशालय
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वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

118	**Case No.:77/10/83-ALC1/2014**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

119	**Case No.:57/4/83-ALC1/2015**	Party Name:ITC LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00216/AM16/	RLA File :09/24/040/00664/AM14/	Lic.No/Date:0910059869 25.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 18.11.2015.			

120	**Case No.:47/10/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

121	**Case No.:48/10/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

122	**Case No.:51/10/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

123	**Case No.:53/10/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

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124	**Case No.:10/4/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

125	**Case No.:14/10/83-ALC1/2014**	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

126	**Case No.:8/10/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00238/AM15/	RLA File :08/24/040/00040/AM15/	Lic.No/Date:0810131286 12.05.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

127	**Case No.:50/7/83-ALC1/2015**	Party Name:GSC, GLASS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00464/AM16/	RLA File :05/23/040/00035/AM15/	Lic.No/Date:0510386561 15.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

128	**Case No.:97/7/83-ALC1/2015**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00511/AM16/	RLA File :05/23/040/00062/AM15/	Lic.No/Date:0510386602 16.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

129	**Case No.:96/7/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00510/AM16/	RLA File :05/24/040/00065/AM15/	Lic.No/Date:0510386774 19.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

130	**Case No.:65/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

131	**Case No.:33/10/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

132	**Case No.:98/7/83-ALC1/2015**	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00512/AM16/	RLA File :05/23/040/00073/AM15/	Lic.No/Date:0510387216 23.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

133	**Case No.:10/11/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00323/AM15/	RLA File :08/24/040/00092/AM15/	Lic.No/Date:0810131812 27.05.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

134	**Case No.:53/15/83-ALC1/2014**	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00549/AM15/	RLA File :03/95/040/00101/AM15/	Lic.No/Date:0310783284 28.05.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

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135	**Case No.:74/10/83-ALC1/2014**	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date:0810132157 04.06.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

136	**Case No.:75/10/83-ALC1/2014**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

137	**Case No.:42/10/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

138	**Case No.:64/11/83-ALC1/2014**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

139	**Case No.:43/10/83-ALC1/2014**	Party Name:BANARAS BEADS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

140	**Case No.:33/13/83-ALC1/2014**	Party Name:HYDERABAD PIGMENTS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date:0910060410 10.06.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for			

	18.11.2015.

141	**Case No.:71/10/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00301/AM15/	RLA File :31/83/040/00212/AM14/	Lic.No/Date:3110064414 17.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Orange 36 CI No. 11780	1 kg	1. 5- Aceto Acetyl Amino Benzimidazolone	0.7522 kg
		2. Sodium Nitrite	0.2573 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

142	**Case No.:3/18/83-ALC1/2014**	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00692/AM15/	RLA File :03/94/040/00237/AM15/	Lic.No/Date:0310786060 26.06.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/65/2010-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
SPEARMINT OIL WITH L-CARVONE CONTENT (60-64%)	1 kg	1. L-CARVONE	0.625 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

143	**Case No.:3/12/83-ALC1/2014**	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.

144	**Case No.:4/12/83-ALC1/2014**	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310786543	Defer

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	:01/83/050/00403/AM15/	:03/94/040/00311/AM15/	08.07.2014	Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.			

145	**Case No.:55/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00744/AM15/	RLA File :03/95/040/00311/AM15/	Lic.No/Date:0310786689 10.07.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

146	**Case No.:9/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00698/AM15/	RLA File :03/95/040/00164/AM15/	Lic.No/Date:0310786724 11.07.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

147	**Case No.:54/18/83-ALC1/2014**	Party Name:RALLIS INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00743/AM15/	RLA File :03/95/040/00119/AM15/	Lic.No/Date:0310786726 11.07.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

148	**Case No.:56/18/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00745/AM15/	RLA File :02/24/040/00048/AM15/	Lic.No/Date:0210204470 14.07.2014	Defer Date:18.11.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

149	**Case No.:59/18/83-ALC1/2014**	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00748/AM15/	RLA File :03/95/040/00272/AM15/	Lic.No/Date:0310787008 17.07.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.			

150	**Case No.:8/18/83-**	Party Name:UPL	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2014	LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00697/AM15/	RLA File :03/95/040/00341/AM15/	Lic.No/Date:0310787041 18.07.2014	Defer Date:18.11.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

	Case No.:4/18/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00693/AM15/	RLA File :03/95/040/00354/AM15/	Lic.No/Date:0310787225 23.07.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Printing Inks in various colours such as Yellow / Magenta/ Cyan/Black/ Green/ Light Cyan/ Light Magenta/ Light Yellow/ Light Black/ Flush / White / Orange / Red Etc (consisting of minimum pigment 4.16% and solid resin content minimum 3.13%)

Quantity : 1 litre

Import Items :

S. No.	**Item Description**	**Quantity recommended (Kg)**
1	Relevant Solvent Solvents such as Mono/Di/Tri/Tetra Alkylene Glycol Mono/Di/Tri/Tetra Alkyl ethers and their esters / acetates ,Lactones Ketones, Alcohols etc.	0.90
2	Relevant Pigments Pigments such as Preparation (on 100% Pigment content, Average Pigment Preparation content is 40-60% Pigment) of all colours of various chemistries	0.0429
3	Relevent Resin of Various Resin based on Vinyl Acetate-Vinyl Chloride Copolymer Chemistry, Poly Vinyl Butyrate Chemistry, Acrylic Resins, Polyester Resin system etc.	0.0322
4	Dispersing Agents, Hindered Amine L.S. UV Absorbers, UV Light Stabilizers	0.0167
5	Filter Elements (Cartridges) of 10/20 inch Length of various Pore Sizes (0.2,0.45,1.00 Micron)	0.010323 no.
6	Zirconia Coated Yttrium Ceramic Beeds (0.2,0.3 to 0.5 mm size)	0.000214 kg.

Note : The above norms are subject to compliance of Notification 31 (RE-2013) dated 1st August 2013 and Notification 90 (RE-2013) dated 21st August 2014 of Ministry of Commerce andIndustry, Department of Commerce.

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	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

152	**Case No.:10/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00699/AM15/	RLA File :03/95/040/00380/AM15/	Lic.No/Date:0310787634 05.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

153	**Case No.:22/16/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00607/AM15/	RLA File :03/94/040/00340/AM15/	Lic.No/Date:0310787765 07.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

154	**Case No.:5/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00694/AM15/	RLA File :03/95/040/00396/AM15/	Lic.No/Date:0310787818 08.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

155	**Case No.:4/10/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

156	**Case No.:11/18/83-ALC1/2014**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00700/AM15/	RLA File :03/95/040/00413/AM15/	Lic.No/Date:0310787952 12.08.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			
157	**Case No.:14/18/83-ALC1/2014**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0210204816	Defer Date:

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	:01/83/050/00703/AM15/	:02/24/040/00098/AM15/	19.08.2014	

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Thiophanate Methyl 70% WP	1 kg	Thiophanate Methyl Tech 94 %	0.720 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

158	**Case No.:15/18/83-ALC1/2014**	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00704/AM15/	RLA File :02/24/040/00095/AM15/	Lic.No/Date:0210204815 19.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

159	**Case No.:23/18/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00712/AM15/	RLA File :03/95/040/00427/AM15/	Lic.No/Date:0310788129 19.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

160	**Case No.:34/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00723/AM15/	RLA File :03/94/040/00403/AM15/	Lic.No/Date:0310788288 22.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

161	**Case No.:12/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00251/AM16/	RLA File :17/24/040/00055/AM15/	Lic.No/Date:1710005897 22.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

162	**Case No.:32/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00721/AM15/	RLA File :03/94/040/00220/AM15/	Lic.No/Date:0310788320 25.08.2014	Defer Date:18.11.2015

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	Decision :D/L dated 23.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

163	**Case No.:33/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00722/AM15/	RLA File :03/94/040/00276/AM15/	Lic.No/Date:0310788322 25.08.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

164	**Case No.:35/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00724/AM15/	RLA File :03/94/040/00191/AM15/	Lic.No/Date:0310788319 25.08.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

165	**Case No.:36/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00725/AM15/	RLA File :03/94/040/00101/AM15/	Lic.No/Date:0310788315 25.08.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

166	**Case No.:68/18/83-ALC1/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00757/AM15/	RLA File :02/24/040/00087/AM15/	Lic.No/Date:0210204859 26.08.2014	Defer Date:18.11.2015
	Decision :/L dated 22.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

167	**Case No.:37/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00726/AM15/	RLA File :03/94/040/00172/AM15/	Lic.No/Date:0310788476 27.08.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

168	**Case No.:38/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00727/AM15/	RLA File :03/94/040/00404/AM15/	Lic.No/Date:0310788475 27.08.2014	Defer Date:18.11.2015

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	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

169	**Case No.:42/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00731/AM15/	RLA File :03/94/040/00078/AM15/	Lic.No/Date:0310788477 27.08.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

170	**Case No.:57/18/83-ALC1/2014**	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00746/AM15/	RLA File :07/24/040/00173/AM15/	Lic.No/Date:0710106582 27.08.2014	Defer Date:18.11.2015
	Decision :D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 18.11.2015.			

171	**Case No.:1/14/83-ALC1/2014**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00487/AM15/	RLA File :02/24/040/00109/AM15/	Lic.No/Date:0210204885 29.08.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

172	**Case No.:5/10/83-ALC1/2014**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

173	**Case No.:24/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00713/AM15/	RLA File :03/95/040/00434/AM15/	Lic.No/Date:0310788661 03.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case re-listed for 18.11.2015.			

174	**Case No.:43/18/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00732/AM15/	RLA File :03/94/040/00435/AM15/	Lic.No/Date:0310788690 03.09.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

175	**Case No.:48/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00737/AM15/	RLA File :03/95/040/00463/AM15/	Lic.No/Date:0310788659 03.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

176	**Case No.:85/18/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00774/AM15/	RLA File :10/24/040/00045/AM15/	Lic.No/Date:1010058769 03.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from DBT. The case re-listed for 18.11.2015.			

177	**Case No.:7/14/83-ALC1/2014**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00493/AM15/	RLA File :34/24/040/00107/AM15/	Lic.No/Date:3410040511 04.09.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

178	**Case No.:6/18/83-ALC1/2014**	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00695/AM15/	RLA File :31/83/040/00054/AM15/	Lic.No/Date:3110064855 05.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/11/2014-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
White Master Batch – Lamite 98 P Product Code-11898 – KP	1 kg.	Exxonmabil LL 6201 XR (LLDPE) Product Code- IPE2185	0.30385
		Titanium Dioxide Product Code -2WH1082	0.5665
		Zinc Stearate Product code- 3AD2621	0.00515
		Lithopone Product code- 3AD2730	0.15450

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of

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NORMS COMMITTEE.

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Case No.:49/18/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
HQ File :01/83/050/00738/AM15/	RLA File :03/95/040/00479/AM15/	Lic.No/Date:0310788811 05.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/103/2015-TSW dated 14.10.2015, the Committee decided to approve the case as under :-

Export Item : Printing Inks in various colours such as Yellow / Magenta/ Cyan/Black/Green/ Light Cyan/ Light Magenta/Light Yellow/ Light Black/Flush/ White/ Orange/Red Etc. (Consisting of minimum pigment 4.16% and solid resin content minimum 3.13%)

Quantity : 1 litre

Import Items :

S. No.	Item Description	Quantity recommended in Kg.
1	Relevant Solvent Solvents such as Mono/Di/Tri/Tetra Alkylene Glycol Mono/Di/Tri/Tetra Alkyl ethers and their esters / acetates, Lactones, Ketones, Alcohols etc.	0.90
2	Relevant Pigments Pigments such as Preparation (on 100% Pigment content, Average Pigment Preparation content is 40-60% Pigment) of all colours of various chemistries	0.0429
3	Relevent Resin of Various Resin based on Vinyl Acetate-Vinyl Chloride Copolymer Chemistry, Poly Vinyl Butyrate Chemistry, Acrylic Resins, Polyester Resin system etc.	0.0322
4	Dispersing Agents, Hindered Amine L.S. UV Absorbers, UV Light Stabilizers	0.0167
5	Filter Elements (Cartridges) of 10/20 inch Length of various Pore Sizes (0.2, 0.45, 1.00 Micron)	0.010323 no.
6	Zirconia Coated Yttrium Ceramic Beads (0.2,0.3 to 0.5 mm size)	0.000214 kg.

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	Note:- The above norms are subject to compliance of Notification No.31 (RE-2013) dated 1st August 2013 and Notification No.90 (RE-2013) dated 21st August 2014 of Ministry of Commerce and industry, Department of Commerce. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

180	**Case No.:51/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00740/AM15/	RLA File :03/95/040/00478/AM15/	Lic.No/Date:0310788807 05.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

181	**Case No.:81/10/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

182	**Case No.:41/18/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00730/AM15/	RLA File :03/94/040/00498/AM15/	Lic.No/Date:0310788940 09.09.2014	Defer Date:18.11.2015
	Decision :D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 18.11.2015			

183	**Case No.:82/10/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date:0410159374 11.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

184	**Case No.:28/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00717/AM15/	RLA File :03/95/040/00495/AM15/	Lic.No/Date:0310789042 11.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

185	**Case No.:83/10/83-ALC1/2014**	Party Name:SIDDHI VINAYAKA SPECHEM	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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		PVT.LTD.,	30.09.2015	
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

186	**Case No.:29/18/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00718/AM15/	RLA File :03/95/040/00498/AM15/	Lic.No/Date:0310789090 12.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

187	**Case No.:62/18/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00751/AM15/	RLA File :17/24/040/00057/AM15/	Lic.No/Date:1710005900 12.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product-8615 (Fatty Amine Ethoxylated)	1 kg	1. COCO AMINE	0.2298 kg.
		2. Ethylene Oxide	0.7702 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

188	**Case No.:63/18/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00752/AM15/	RLA File :17/24/040/00060/AM15/	Lic.No/Date:1710005903 15.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/78/2012-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Product-P-7GC (PEG Glyceryl Cocoate)	1 kg	1. Ethylene Oxide	0.5820 kg.
		2. COCONUT FATTY ACID	0.3080 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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189	**Case No.:31/18/83-ALC1/2014**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00720/AM15/	RLA File :03/95/040/00185/AM15/	Lic.No/Date:0310789250 16.09.2014	Defer Date:18.11.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 18.11.2015.			

190	**Case No.:26/18/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00715/AM15/	RLA File :03/95/040/00506/AM15/	Lic.No/Date:0310789308 17.09.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 18.11.2015.			

191	**Case No.:58/18/83-ALC1/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00747/AM15/	RLA File :03/95/040/00297/AM15/	Lic.No/Date:0310789412 18.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/8/2015-CH-II dated 06.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ORYZALIN TECHNICAL 95%	1 kg.	1. 3,5 Dinitro-N-Dipropylsulfonylchloride 96% Min	1.00 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

192	**Case No.:13/18/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00702/AM15/	RLA File :15/24/040/00011/AM15/	Lic.No/Date:1510022023 19.09.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/12/2013-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Calcium Carbonate (FMB)	One KG	Tafmer Ethylene Alpha Olefin Copolymer	0.1648
		Vistamaxx Propylene Copolymers	0.1648

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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193	**Case No.:43/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00282/AM16/	RLA File :17/24/040/00066/AM15/	Lic.No/Date:1710005914 19.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

194	**Case No.:4/1/83-ALC1/2015**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00004/AM16/	RLA File :03/95/040/00515/AM15/	Lic.No/Date:0310789579 23.09.2014	Defer Date:18.11.2015
	Decision :D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 18.11.2015.			

195	**Case No.:44/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00283/AM16/	RLA File :17/24/040/00078/AM15/	Lic.No/Date:1710005918 26.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

196	**Case No.:9/14/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00495/AM15/	RLA File :33/24/040/00012/AM15/	Lic.No/Date:3310030097 30.09.2014	Defer Date:18.11.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 18.11.2015.			

197	**Case No.:2/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00241/AM16/	RLA File :17/24/040/00079/AM15/	Lic.No/Date:1710005925 30.09.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

198	**Case No.:18/18/83-ALC1/2014**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00707/AM15/	RLA File :05/23/040/00292/AM15/	Lic.No/Date:0510391463 07.10.2014	Defer Date:18.11.2015
	Decision :D/L dated 01.06.2015 issued by Deptt. of C&PC(PC.Div). Re-listed for 18.11.2015.			

199	**Case No.:20/18/83-**	Party Name:FORACE	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2014	POLYMERS (P) LTD.	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00709/AM15/	RLA File :05/23/040/00279/AM15/	Lic.No/Date:0510391448 07.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 18.11.2015.			

200	**Case No.:13/5/83-ALC1/2015**	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00252/AM16/	RLA File :05/23/040/00271/AM15/	Lic.No/Date:0510391449 07.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 18.11.2015.			

201	**Case No.:27/1/83-ALC1/2015**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00027/AM16/	RLA File :09/24/040/00342/AM15/	Lic.No/Date:0910061062 08.10.2014	Defer Date:18.11.2015
	Decision :D/L dated 13.08.2015 issued by DIPP. The case is re-listed for 18.11.2015.			

202	**Case No.:45/18/83-ALC1/2014**	Party Name:CHROMACRAFTS INTERNATIONAL,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00734/AM15/	RLA File :07/24/040/00239/AM15/	Lic.No/Date:0710106809 09.10.2014	Defer Date:18.11.2015
	Decision : Deptt. of DIPP has given their comments in this case . Now the DGFT have considered this case. The case is re-listed for 18.11.2015.			

203	**Case No.:2/12/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00401/AM15/	RLA File :31/83/040/00010/AM15/	Lic.No/Date:3110064968 10.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

204	**Case No.:86/5/83-ALC1/2015**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00325/AM16/	RLA File :09/24/040/00355/AM15/	Lic.No/Date:0910061077 10.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

205	**Case No.:29/1/83-ALC1/2015**	Party Name:OREM ACCESS BIO. INC	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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			30.09.2015	
	HQ File :01/83/050/00029/AM16/	RLA File :09/24/040/00251/AM15/	Lic.No/Date:0910061088 13.10.2014	Defer Date:18.11.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

206	**Case No.:6/1/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00006/AM16/	RLA File :09/24/040/00249/AM15/	Lic.No/Date:0910061108 16.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Self Adhesive Label Stock (FP80 MIC+/-10% Adhesive Coating Weight 20 GSM, Silicon Coated paper 60GSM +/- 10%)

Quantity : 1 Sq mt

Import Items :

S. No.	Item Description	Quantity recommended
1	Polypropylene Film FFP80/Synthetic Paper- 80MIC +/- 10% various widths	1.04 Sq mt/ sq. mt. content contain in export item
2	Release Base Paper – Various Colours-60 GSM +/- 10%- Glassine – various widths	1.04 Sq mt/ sq.mt. content contain in export item

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

207	**Case No.:7/1/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00007/AM16/	RLA File :09/24/040/00244/AM15/	Lic.No/Date:0910061109 16.10.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/145/2015-TSW dated 30.09.2015, the Committee decided to approve the case as under :-

Export Item : Self Adhesive Label Stock (80 GSM+/-10% Adhesive Coating Weight 20 GSM, Silicon Coated paper 60GSM +/- 10%)

Quantity : 1 Sq mt

Import Items :

S. No.	Item Description	Quantity recommended
1	Release Base Paper Various Colours 60 GSM +/- 10% Glassine various widths	1.04 Sq mt/ sq. mt. content contain in export item
2	Face Paper CIS-80GSM+/- 10% various widths	1.04 Sq mt/ sq.mt. content contain in export item

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

208	**Case No.:21/1/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00021/AM16/	RLA File :09/24/040/00245/AM15/	Lic.No/Date:0910061110 16.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/145/2015-TSW dated 13.10.2015, the Committee decided to approve the case as under :-

Export Item : Self Adhesive Label Stock (FP 80 GSM+/-10% Adhesive Coating Weight 20 GSM, Silicon Coated paper 60GSM +/- 10%)

Quantity : 1 Sq mt

Import Items :

S. No.	Item Description	Quantity recommended
1	Thermal Transfer Paper Ultra – Various Grades-80 GSM +/- 10% various widths	1.04 Sq mt/ sq. mt. content contain in export item
2	Release Base Paper – Various Colours -60 GSM +/- 10% Glassine- various widths	1.04 Sq mt/ sq.mt. content contain in export item

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

209	**Case No.:53/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00292/AM16/	RLA File :17/24/040/00093/AM15/	Lic.No/Date:1710005941 16.10.2014	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.

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210	**Case No.:2/16/83-ALC1/2014**	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00587/AM15/	RLA File :05/24/040/00315/AM15/	Lic.No/Date:0510391629 17.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/2/2015-CH-II dated 13.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
1. CHLORINATED PARAFFIN (CHLORINE CONTENT 41-45%)	1 kg	1. OLEFINS(ALPHA LINEAR)	0.595 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

210	**Case No.:60/18/83-ALC1/2014**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00749/AM15/	RLA File :07/24/040/00249/AM15/	Lic.No/Date:0710106858 17.10.2014	Defer Date:18.11.2015

Decision :D/L dated 8.5.2015 issued by DIPP. The case is re-listed for 18.11.2015.

211	**Case No.:67/18/83-ALC1/2014**	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00756/AM15/	RLA File :05/23/040/00281/AM15/	Lic.No/Date:0510391617 17.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/32/2015-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Chlorinated Paraffin	1 kg	1. Paraffin (C10-C20)	0.450 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

212	**Case No.:1/1/83-ALC1/2015**	Party Name:NANDAN PETROCHEM LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00001/AM16/	RLA File :03/95/040/00486/AM15/	Lic.No/Date:0310790331 17.10.2014	Defer Date:18.11.2015

Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 18.11.2015.

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214	**Case No.:52/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00291/AM16/	RLA File :17/24/040/00095/AM15/	Lic.No/Date:1710005944 20.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

215	**Case No.:66/18/83-ALC1/2014**	Party Name:EXPORTS INTERNATIONAL CORP	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00755/AM15/	RLA File :29/21/040/00013/AM15/	Lic.No/Date:2910025170 21.10.2014	Defer Date:18.11.2015
	Decision :D/L dated 20.08.2015 issued by DIPP. The case is re-listed for 18.11.2015.			

216	**Case No.:4/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00243/AM16/	RLA File :17/24/040/00097/AM15/	Lic.No/Date:1710005946 21.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

217	**Case No.:3/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00242/AM16/	RLA File :17/24/040/00102/AM15/	Lic.No/Date:1710005952 28.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

218	**Case No.:27/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00266/AM16/	RLA File :17/24/040/00104/AM15/	Lic.No/Date:1710005954 28.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

219	**Case No.:29/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00268/AM16/	RLA File :17/24/040/00100/AM15/	Lic.No/Date:1710005950 28.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

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220	**Case No.:23/16/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00608/AM15/	RLA File :03/95/040/00584/AM15/	Lic.No/Date:0310790581 29.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

221	**Case No.:34/1/83-ALC1/2015**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00034/AM16/	RLA File :03/94/040/00593/AM15/	Lic.No/Date:0310790683 31.10.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 18.11.2015.			

222	**Case No.:11/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00011/AM16/	RLA File :31/83/040/00018/AM15/	Lic.No/Date:3110065026 03.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Orange 13 CI No.2110	1 kg	1. 3.3.Dichlorobenzidine Dihydrochloride	0.400 kg
		2. Sodium Nitrite	0.229 kg
		3. 1- Phenyl 3-Methyl-5- Pyrazolone	0.566 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

223	**Case No.:12/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00012/AM16/	RLA File :31/83/040/00066/AM15/	Lic.No/Date:3110065029 03.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Red 177 Cl No. 65300	1 kg.	1. Bromamine Acid	1.726 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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224	**Case No.:13/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00013/AM16/	RLA File :31/83/040/00075/AM15/	Lic.No/Date:3110065028 03.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Orange 64 Cl No. 12760	1 kg	1. Barbituric Acid	0.442 kg
		2. 5- Amino-6 Methyl Benzimidazolone	0.533 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

225	**Case No.:14/1/83-ALC1/2015**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00014/AM16/	RLA File :31/83/040/00024/AM15/	Lic.No/Date:3110065030 03.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Orange 34 Cl No. 21115	1 kg.	1. 3,3 Dichlorobenzidine Dihydro chloride	0.398 kg
		2. Sodium Nitrite	0.225 kg
		3. Para Tolyl 3- Methyl-5- Pyrazolone	0.619 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

226	**Case No.:71/7/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM16/	RLA File :03/94/040/00687/AM15/	Lic.No/Date:0310790727 03.11.2014	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

227	**Case No.:74/18/83-ALC1/2014**	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00763/AM15/	RLA File :03/94/040/00657/AM15/	Lic.No/Date:0310790775 05.11.2014	Defer Date:18.11.2015

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	Decision : Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 18.11.2015.

228	**Case No.:70/1/83-ALC1/2015**	Party Name:RATAN DIELECTRICS,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00070/AM16/	RLA File :21/24/040/00003/AM15/	Lic.No/Date:2110001122 05.11.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/181/2015-TSW dated 04.09.2015, the Committee decided to approve the case as under :- **Export Item :** Microporous Insulation Discs Rondelle Isolante Drg. No. 157P344-03 **Quantity** - 12,000 number **Import Item** - Microporous Insulation Boards Brand- Elmtherm 1000S, Size 1000mm x 610mm x 4mm **Quantity** – 170.7 numbers RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

229	**Case No.:28/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00267/AM16/	RLA File :17/24/040/00112/AM15/	Lic.No/Date:1710005965 05.11.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11.2015.			

230	**Case No.:3/16/83-ALC1/2014**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00588/AM15/	RLA File :05/24/040/00343/AM15/	Lic.No/Date:0510391880 07.11.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/42/2013-CH-II dated 06.10.2015, the Committee decided to approve the case as under :- Item of Export: CHLORINATED PARAFFIN (CHLORINE CONTENT 51%- 55%) — Qty. 1 kg Item of Import: 1. PARAFFIN / WAKSOL/LPK — Qty 0.486 kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

231	**Case No.:17/1/83-**	Party	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2015	Name:INTEGRATED FIRE PROTECTION PVT. LTD.	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00017/AM16/	RLA File :02/24/040/00159/AM15/	Lic.No/Date:0210205135 10.11.2014	Defer Date:18.11.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

232	**Case No.:4/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM16/	RLA File :17/24/040/00124/AM15/	Lic.No/Date:1710005977 12.11.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

233	**Case No.:15/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00429/AM16/	RLA File :17/24/040/00122/AM15/	Lic.No/Date:1710005975 12.11.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

234	**Case No.:18/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00432/AM16/	RLA File :17/24/040/00117/AM15/	Lic.No/Date:1710005971 12.11.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 18.11.2015.			

235	**Case No.:18/1/83-ALC1/2015**	Party Name:ACMECHEM LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00018/AM16/	RLA File :02/24/040/00154/AM15/	Lic.No/Date:0210205160 14.11.2014	Defer Date:18.11.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

236	**Case No.:2/14/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00488/AM15/	RLA File :04/24/040/00214/AM15/	Lic.No/Date:0410159758 17.11.2014	Defer Date:18.11.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 18.11..2015.

237	**Case No.:4/16/83-ALC1/2014**	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Rejected**
	HQ File :01/83/050/00589/AM15/	RLA File :07/24/040/00256/AM15/	Lic.No/Date:0710107007 17.11.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter dated 12.06.2015 and reminder dated 21.07.2015 issued by Deptt. of IPP(Nand Lal).			

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	Case No.:15/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00015/AM16/	RLA File :31/83/040/00167/AM15/	Lic.No/Date:3110065067 17.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Yellow 14 Cl No. 21095	1 kg	1. 3,3 Dichlorobenzidine Dihydrochloride (3,3 DBCH)	0.373 kg
		2. Aceto Acetyl Toluidine (AAOT)	0.578 kg
		3. Sodium Nitrite	0.218 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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	Case No.:16/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00016/AM16/	RLA File :31/83/040/00164/AM15/	Lic.No/Date:3110065068 17.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2015-CH-II dated 03.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pigment Yellow 180 Cl No. 21290	1 kg	1. 1,2 Bis Lo- amino Phenoxy) Ethane	0.340 kg
		2. 5- Aceto Acetyl Amino Benziimidazole	0.710 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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240	**Case No.:32/1/83-ALC1/2015**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00032/AM16/	RLA File :03/94/040/00764/AM15/	Lic.No/Date:0310791181 18.11.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC. Div) (OPS). The case is re-listed for 18.11.2015.			

241	**Case No.:67/1/83-ALC1/2015**	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00067/AM16/	RLA File :08/24/040/00302/AM15/	Lic.No/Date:0810133861 18.11.2014	Defer Date:18.11.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

242	**Case No.:5/14/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00491/AM15/	RLA File :08/24/040/00319/AM15/	Lic.No/Date:0810133871 19.11.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

243	**Case No.:8/1/83-ALC1/2015**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00008/AM16/	RLA File :05/23/040/00317/AM15/	Lic.No/Date:0510392073 19.11.2014	Defer Date:18.11.2015
	Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

244	**Case No.:8/14/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00494/AM15/	RLA File :03/95/040/00971/AM12/	Lic.No/Date:0310791251 20.11.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2015-CH-II dated 07.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
ORISURF LF-1	1 kg	1. 2- PROPYL HEPTANOL	0.230 kg
		2. ETHYLENE OXIDE	0.390 kg
		3. PROPYLENE OXIDE	0.380 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

245	**Case No.:25/16/83-ALC1/2014**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00610/AM15/	RLA File :34/24/040/00211/AM15/	Lic.No/Date:3410040704 21.11.2014	Defer Date:18.11.2015
	Decision :D/L dated 25.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) Followed reminder dated 30.07.2015. Re-listed for 18.11.2015.			

246	**Case No.:10/14/83-ALC1/2014**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00496/AM15/	RLA File :09/24/040/00478/AM15/	Lic.No/Date:0910061296 24.11.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

247	**Case No.:19/1/83-ALC1/2015**	Party Name:ACMECHEM LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00019/AM16/	RLA File :02/24/040/00165/AM15/	Lic.No/Date:0210205219 24.11.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

248	**Case No.:26/1/83-ALC1/2015**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00026/AM16/	RLA File :05/23/040/00361/AM15/	Lic.No/Date:0510392160 26.11.2014	Defer Date:18.11.2015
	Decision :. D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

249	**Case No.:20/1/83-ALC1/2015**	Party Name:KRISHI RASAYAN	Meet No/Date:9/83-ALC1/2015	**Status:Case Approved**

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			30.09.2015	
	HQ File :01/83/050/00020/AM16/	RLA File :02/24/040/00171/AM15/	Lic.No/Date:0210205247 28.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Pretilachlor 50% EC	1 litre	Pretilachlor Tech 95% EC	0.526 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

250	**Case No.:24/16/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00609/AM15/	RLA File :03/94/040/00847/AM15/	Lic.No/Date:0310791622 02.12.2014	Defer Date:18.11.2015

Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.

251	**Case No.:74/1/83-ALC1/2015**	Party Name:RASINO HERBS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00853/AM15/	RLA File :03/95/040/00716/AM15/	Lic.No/Date:0310791617 02.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/41/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
POTASSIUM CHLORIDE IP/BP/USP/FOOD GRADAE WITH 99% PURITY	1 kg	1. POTASSIUM CHLORIDE TECHNICAL 93-98%	1.02 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

252	**Case No.:25/1/83-ALC1/2015**	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00025/AM16/	RLA File :05/23/040/00334/AM15/	Lic.No/Date:0510392242 02.12.2014	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC (Chem Div) (AKA). The case is re-listed for 18.11.2015.

253	**Case No.:9/1/83-ALC1/2015**	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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			30.09.2015	
	HQ File :01/83/050/00009/AM16/	RLA File :05/23/040/00396/AM15/	Lic.No/Date:0510392276 03.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

254	**Case No.:10/1/83-ALC1/2015**	Party Name:NL-7 INDIA	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00010/AM16/	RLA File :05/24/040/00396/AM15/	Lic.No/Date:0510392274 03.12.2014	Defer Date:18.11.2015
	Decision :D/L dated 12.06.2015 issued by DIPP. Followed reminder on 25.08.2015. The case is re-listed for 18.11.2015.			

255	**Case No.:44/1/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00044/AM16/	RLA File :05/23/040/00399/AM15/	Lic.No/Date:0510392288 04.12.2014	Defer Date:18.11.2015
	Decision :D/L dated 24.06.2015 issued by Deptt. of C&PC(PC. Div)(OPS). The case is re-listed for 18.11.2015.			

256	**Case No.:47/1/83-ALC1/2015**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00047/AM16/	RLA File :05/23/040/00357/AM15/	Lic.No/Date:0510392302 05.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

257	**Case No.:31/1/83-ALC1/2015**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00031/AM16/	RLA File :03/94/040/00855/AM15/	Lic.No/Date:0310791772 08.12.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/9/2015-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
BEFLUBUTAMID TECHNICAL	1 kg.	1. FHBTF-2-FLUORO-5-HYDROXY BENZO TRIFLUROATE	0.6205 kg.
		2. BBM- Methyl 2- BROMOBUTYRATE	0.6669 kg.
		3. BENZYL AMINE	0.6377 kg.
		4. POTASSIUM CARBONATE	0.6132 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

258	**Case No.:30/1/83-ALC1/2015**	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00030/AM16/	RLA File :03/94/040/00844/AM15/	Lic.No/Date:0310791868 10.12.2014	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC (Chem Div) (AKA). The case is re-listed for 18.11.2015.			

259	**Case No.:24/1/83-ALC1/2015**	Party Name:PRABHU POLY COLOR LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00024/AM16/	RLA File :04/24/040/00215/AM15/	Lic.No/Date:0410159882 12.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/63/2007-PC-II dated 25.08.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Polypropylene Compound containing 30% Polypropylene and 70% Calcium Compound	1 kg.	Polypropylene	0.309
		Calcium Carbonate	0.721

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

260	**Case No.:50/1/83-ALC1/2015**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00050/AM16/	RLA File :05/23/040/00411/AM15/	Lic.No/Date:0510392409 15.12.2014	Defer Date:18.11.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

261	**Case No.:52/1/83-ALC1/2015**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00052/AM16/	RLA File :02/24/040/00182/AM15/	Lic.No/Date:0210205337 15.12.2014	Defer Date:18.11.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

262	**Case No.:40/1/83-ALC1/2015**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00040/AM16/	RLA File :03/95/040/00751/AM15/	Lic.No/Date:0310792134 18.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/1/2014-CH-II dated 14.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Neeliglow Solvent Yellow 172	1 kg	Demap Aldehyde [4-(N,N-Diethylamino Salicyladehyde]	0.5497 kg
		2- Amino Phenol -4- Sulfonamide	0.5355 kg
		Cyano Acetamide	0.2400 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

263	**Case No.:45/1/83-ALC1/2015**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00045/AM16/	RLA File :05/23/040/00427/AM15/	Lic.No/Date:0510392479 18.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/73/2011-CH-II dated 07.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Ethoxylated Lauryl Alcohol (8.5moles) - Larydet 250	1 Kg.	1. Denatured Ethyl Alcohol	0.9550 Kg.
		2. Lauyl Alcohol	0.4060 Kg.
		3. Silver catalyst	0.00029 Kg.
		4. Alumina catalyst	0.00026 Kg.
		5. potassium hydroxide	0.0010 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

264	**Case No.:49/1/83-ALC1/2015**	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00049/AM16/	RLA File :35/24/040/00023/AM15/	Lic.No/Date:3510044620 18.12.2014	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/24/2015-CH-II dated 15.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sodium Bromide Pure (Purity minimum 99.20%)	1 kg	Sodium Bromide Crude (Purity 75 +/- 0.5%)	1.333 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

265	**Case No.:41/1/83-ALC1/2015**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00041/AM16/	RLA File :03/95/040/00774/AM15/	Lic.No/Date:0310792265 22.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/48/2009-CH-II dated 02.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Blue 3 RG	1 kg	1. Reactive Blue 49 Base (100%)	0.613 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

266	**Case No.:73/1/83-ALC1/2015**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00073/AM16/	RLA File :08/24/040/00339/AM15/	Lic.No/Date:0810134111 22.12.2014	Defer Date:18.11.2015

Decision :D/L dated 02.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 18.11.2015.

267	**Case No.:2/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00416/AM16/	RLA File :17/24/040/00152/AM15/	Lic.No/Date:1710006008 23.12.2014	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.

268	**Case No.:14/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00428/AM16/	RLA File :17/24/040/00153/AM15/	Lic.No/Date:1710006009 23.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

269	**Case No.:6/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00420/AM16/	RLA File :17/24/040/00128/AM15/	Lic.No/Date:1710006010 24.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

270	**Case No.:23/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00437/AM16/	RLA File :17/24/040/00154/AM15/	Lic.No/Date:1710006011 24.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 18.11.2015.			

271	**Case No.:5/16/83-ALC1/2014**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00590/AM15/	RLA File :02/24/040/00176/AM15/	Lic.No/Date:0210205393 29.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

272	**Case No.:43/1/83-ALC1/2015**	Party Name:SUPERLITE JOINTINGS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00043/AM16/	RLA File :05/24/040/00294/AM15/	Lic.No/Date:0510392601 29.12.2014	Defer Date:

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वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/235/2015-TSW dated 04.09.2015, the Committee decided to approve the case as under :-

Export Item : Non Asbestos Jointings Sheets

Quantity : 1 MT

Import Items :

S. No.	Item Description	Quantity recommended
1.	Synthetic Rubber – NBR (Bale)	**0.200 MT**
2	Aramid Fibre (Kevlar Pulp)	**0.049 MT**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

273	**Case No.:20/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00434/AM16/	RLA File :17/24/040/00160/AM15/	Lic.No/Date:1710006013 29.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 18.11.2015.			

274	**Case No.:25/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM16/	RLA File :17/24/040/00156/AM15/	Lic.No/Date:1710006017 30.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 18.11.2015.			

275	**Case No.:6/16/83-ALC1/2014**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00591/AM15/	RLA File :09/24/040/00541/AM15/	Lic.No/Date:0910061467 31.12.2014	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

276	**Case No.:9/4/83-ALC1/2015**	Party Name:TRIPLE999 RETAIL PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00168/AM16/	RLA File :05/24/040/00473/AM15/	Lic.No/Date:0510392692 05.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

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	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

277	**Case No.:2/18/83-ALC1/2014**	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00691/AM15/	RLA File :05/24/040/00475/AM15/	Lic.No/Date:0510392726 07.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

278	**Case No.:19/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00433/AM16/	RLA File :17/24/040/00161/AM15/	Lic.No/Date:1710006023 12.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

279	**Case No.:5/5/83-ALC1/2015**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00244/AM16/	RLA File :02/24/040/00200/AM15/	Lic.No/Date:0210205447 14.01.2015	Defer Date:18.11.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

280	**Case No.:21/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00435/AM16/	RLA File :17/24/040/00165/AM15/	Lic.No/Date:1710006028 16.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

281	**Case No.:22/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00436/AM16/	RLA File :17/24/040/00163/AM15/	Lic.No/Date:1710006026 16.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 18.11.2015.			

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282	**Case No.:1/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00415/AM16/	RLA File :17/24/040/00169/AM15/	Lic.No/Date:1710006031 19.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

283	**Case No.:24/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00438/AM16/	RLA File :17/24/040/00168/AM15/	Lic.No/Date:1710006030 19.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

284	**Case No.:5/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00419/AM16/	RLA File :17/24/040/00174/AM15/	Lic.No/Date:1710006036 20.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 18.11.2015.			

285	**Case No.:12/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00426/AM16/	RLA File :17/24/040/00171/AM15/	Lic.No/Date:1710006033 20.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

286	**Case No.:16/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00430/AM16/	RLA File :17/24/040/00173/AM15/	Lic.No/Date:1710006035 20.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

287	**Case No.:74/5/83-ALC1/2015**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310793157	Defer

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	:01/83/050/00313/AM16/	:03/94/040/00950/AM15/	21.01.2015	Date:18.11.2015
	Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

288	**Case No.:3/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00417/AM16/	RLA File :17/24/040/00175/AM15/	Lic.No/Date:1710006037 21.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

289	**Case No.:13/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00427/AM16/	RLA File :17/24/040/00181/AM15/	Lic.No/Date:1710006041 21.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

290	**Case No.:17/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00431/AM16/	RLA File :17/24/040/00176/AM15/	Lic.No/Date:1710006038 21.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 28.09.2015. The case is re-listed for 18.11.2015.			

291	**Case No.:55/1/83-ALC1/2015**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00055/AM16/	RLA File :13/24/040/00046/AM15/	Lic.No/Date:1310047769 22.01.2015	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/28/2012-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
FLUBENDIAMIDE	1 Kg.	1. 4- Heptafluoroisopropyl-2- Methyl Aniline	0.591 Kg.
		2. 2- Amino-2- Methyl-1- propanol (AMP)	0.263 Kg
		3. 1,3-Diiodo-5,5-dimethylhydantoin	0.366 Kg
		4. Palladium (II) Acetate	0.002 Kg
		5. Phthaloyl Chloride	0.453 Kg.
		6. N.N Dimethyl Acetamide	1.263 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

292	**Case No.:72/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00311/AM16/	RLA File :03/94/040/00993/AM15/	Lic.No/Date:0310793280 23.01.2015	Defer Date:18.11.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

293	**Case No.:75/5/83-ALC1/2015**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00314/AM16/	RLA File :03/94/040/00967/AM15/	Lic.No/Date:0310793277 23.01.2015	Defer Date:18.11.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

294	**Case No.:91/5/83-ALC1/2015**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00330/AM16/	RLA File :29/24/040/00012/AM15/	Lic.No/Date:2910025194 23.01.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

295	**Case No.:73/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00312/AM16/	RLA File :03/94/040/01000/AM15/	Lic.No/Date:0310793300 27.01.2015	Defer Date:18.11.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

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296	**Case No.:81/18/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00770/AM15/	RLA File :30/24/040/00050/AM15/	Lic.No/Date:3010103352 28.01.2015	Defer Date:18.11.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

297	**Case No.:86/18/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00775/AM15/	RLA File :04/24/040/00267/AM15/	Lic.No/Date:0410160087 30.01.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

298	**Case No.:70/5/83-ALC1/2015**	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00309/AM16/	RLA File :03/94/040/00886/AM15/	Lic.No/Date:0310793545 03.02.2015	Defer Date:18.11.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

299	**Case No.:71/5/83-ALC1/2015**	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00310/AM16/	RLA File :03/94/040/00885/AM15/	Lic.No/Date:0310793544 03.02.2015	Defer Date:18.11.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

300	**Case No.:7/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00421/AM16/	RLA File :17/24/040/00183/AM15/	Lic.No/Date:1710006045 04.02.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

301	**Case No.:9/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00423/AM16/	RLA File :17/24/040/00182/AM15/	Lic.No/Date:1710006044 04.02.2015	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 18.11.2015.

302	**Case No.:67/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00306/AM16/	RLA File :03/94/040/00913/AM15/	Lic.No/Date:0310793621 05.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2012-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
GALAXY MW 257 (LAURYL ALCOHOL 7 MOLES ETHOXYLATES)	1 kg.	1. LAURYL ALCOHOL (C1214)/FATTY ALCOHOL (C1214)/ LAURYL MYRISTYL ALCOHOL	0.3879 kg.
		2. ETHYLENE OXIDE	0.5955 kg
		3. HDPE GRANULES	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

303	**Case No.:68/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00307/AM16/	RLA File :03/94/040/01029/AM15/	Lic.No/Date:0310793623 05.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2012-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
SOAP NOODLES (GALAXY –SN 8215)	1 kg.	1. CETO STEARYL ALCOHOL	0.130 kg.
		2. STARCH	0.260 kg
		3. LAURYL ALCOHOL (C1214)/ FATTY ALCOHOL (C1214)/ LAURYL MYRISTYL ALCOHOL	0.050 kg.
		4. MALEIC ANHYDRIDE	0.050 kg
		5. SODIUM SULPHITE	0.069 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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304	**Case No.:69/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00308/AM16/	RLA File :03/94/040/01028/AM15/	Lic.No/Date:0310793622 05.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2012-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
COCOBETAINE	1 kg	1. DIMETHYL LAURYL AMINE	0.2230 kg.
		2. MONO CHLORO ACETIC ACID	0.0956 kg.
		3. CAUSTIC SODA LYE	0.0907 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

305	**Case No.:10/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00424/AM16/	RLA File :17/24/040/00184/AM15/	Lic.No/Date:1710006046 10.02.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.

306	**Case No.:66/5/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00305/AM16/	RLA File :03/94/040/01051/AM15/	Lic.No/Date:0310793765 11.02.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.

307	**Case No.:8/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM16/	RLA File :17/24/040/00190/AM15/	Lic.No/Date:1710006052 13.02.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 18.11.2015.

308	**Case No.:77/5/83-ALC1/2015**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00316/AM16/	RLA File :03/95/040/00959/AM15/	Lic.No/Date:0310793895 16.02.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case is re-listed for 18.11.2015.

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309	**Case No.:59/5/83-ALC1/2015**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00298/AM16/	RLA File :03/95/040/00906/AM15/	Lic.No/Date:0310793927 18.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/5/2012-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Textile Auxiliaries: GENECEL HEBPL CONC/G-ZYME AXE /G-ZYME AXE CONC LIQUID/ G ZYME AXE-200 LIQUID/G ZYME SAD-90 LIQUID	1 kg	1. INDUSTRIAL ENZYME	0.1220 kg
		2. ACID BASED ACRYLIC POLYMER	0.0500 kg
		3. SORBITOL	0.4260 kg
		4. SURFACTANT (FATTY ALCOHOL E THOXYLATE)	0.0284 kg
		5. BIOCIDE (AEM 5772 ANTIMICROBIAL	0.0028 kg
		6. HDPE GRANULES	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

310	**Case No.:82/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00321/AM16/	RLA File :03/95/040/00949/AM15/	Lic.No/Date:0310793998 19.02.2015	Defer Date:18.11.2015

Decision :D/L dated 20.08.2015 issued by Deptt. of IPP (Nand Lal) . The case is re-listed for 18.11.2015.

311	**Case No.:83/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00322/AM16/	RLA File :03/95/040/00950/AM15/	Lic.No/Date:0310793999 19.02.2015	Defer Date:18.11.2015

Decision :D/L dated 20.08.2015 issued by Deptt. of IPP (Nand Lal) . The case is re-listed for 18.11.2015.

312	**Case No.:11/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:1710006054	Defer

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	:01/83/050/00425/AM16/	:17/24/040/00192/AM15/	19.02.2015	Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 12.10.2015. The case is re-listed for 18.11.2015.			

313	**Case No.:1/5/83-ALC1/2015**	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00240/AM16/	RLA File :07/24/040/00410/AM15/	Lic.No/Date:0710107676 20.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/222/2015-TSW dated 13.10.2015, the Committee decided to approve the case as under :-

Export Item : MICA part or MICA sheet cut to size (including material like cover plate, mica washer, punched parts etc.)

Quantity : 1 kg

Import Items :

S. No.	Item Description	Quantity recommended
1	MICA sheet (including material)	1.05 Kg/ Kg content in export product

Subject to approval of TA(B)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

314	**Case No.:20/5/83-ALC1/2015**	Party Name:SATYAM POLY PLAST	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00259/AM16/	RLA File :13/24/040/00051/AM15/	Lic.No/Date:1310047794 20.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/51/2010-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Filler Mater Batch (containing 28% +/- 1% of polyolefin Elastomer 72%+/- 1% of calcium carbonate	1 kg.	Polymers of polyolefin	0.2884
		Clacium carbonate	0.7416

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

315	**Case No.:21/5/83-ALC1/2015**	Party Name:SATYAM POLY PLAST	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**

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	HQ File :01/83/050/00260/AM16/	RLA File :13/24/040/00050/AM15/	Lic.No/Date:1310047795 20.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/51/2010-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Filler Mater Batch (containing 28% +/- 1% of polyethylene (LLDEP) 72%+/- 1% of calcium carbonate	1 kg.	Polymers of polyolefin	0.2884
		Clacium carbonate	0.7416

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

316	**Case No.:89/5/83-ALC1/2015**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00328/AM16/	RLA File :03/95/040/00954/AM15/	Lic.No/Date:0310794024 20.02.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

317	**Case No.:41/5/83-ALC1/2015**	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00280/AM16/	RLA File :34/24/040/00307/AM15/	Lic.No/Date:3410040977 23.02.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.

318	**Case No.:64/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00303/AM16/	RLA File :03/94/040/01096/AM15/	Lic.No/Date:0310794058 23.02.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.

319	**Case No.:87/5/83-ALC1/2015**	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00326/AM16/	RLA File :03/94/040/01099/AM15/	Lic.No/Date:0310794059 23.02.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP

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	(2009-2014). The case is re-listed for 18.11.2015.

320	**Case No.:1/18/83-ALC1/2014**	Party Name:ITC LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00690/AM15/	RLA File :09/24/040/00658/AM15/	Lic.No/Date:0910061644 24.02.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

320	**Case No.:65/5/83-ALC1/2015**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00304/AM16/	RLA File :03/94/040/00890/AM15/	Lic.No/Date:0310794116 24.02.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

322	**Case No.:88/5/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00327/AM16/	RLA File :03/95/040/00870/AM15/	Lic.No/Date:0310794095 24.02.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

323	**Case No.:22/5/83-ALC1/2015**	Party Name:M.G.POLYBLENDS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00261/AM16/	RLA File :05/24/040/00521/AM15/	Lic.No/Date:0510393354 25.02.2015	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/93/2010-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Sl. No.(i)

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Colour Masterbatch (White)	**One KG**	**Titanium Dioxide**	**1.03 (Content in the Export products)**
		PE Wax	**1.03 (Content in the Export products)**

Sl. No.(ii)

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Colour Masterbatch (White)	**One KG**	**Titanium Dioxide**	**1.03 (Content in the Export products)**
		PE Wax	**1.03 (Content in the Export products)**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

324	**Case No.:63/5/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00302/AM16/	RLA File :03/94/040/01113/AM15/	Lic.No/Date:0310794148 25.02.2015	Defer Date:18.11.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

325	**Case No.:87/18/83-ALC1/2014**	Party Name:ADITYA SYNTHETIC	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00776/AM15/	RLA File :08/24/040/00444/AM15/	Lic.No/Date:0810134678 26.02.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

326	**Case No.:26/5/83-ALC1/2015**	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00265/AM16/	RLA File :56/24/040/00020/AM15/	Lic.No/Date:5610004554 27.02.2015	Defer Date:18.11.2015
	Decision :D/L dated 03.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

327	**Case No.:39/5/83-ALC1/2015**	Party Name:A. SCHULMAN PLASTICS	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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		INDIA PVT. LTD,	30.09.2015	
	HQ File :01/83/050/00278/AM16/	RLA File :34/24/040/00308/AM15/	Lic.No/Date:3410040993 27.02.2015	Defer Date:18.11.2015
	Decision :D/L dated 03.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 18.11.2015.			

328	**Case No.:60/5/83-ALC1/2015**	Party Name:KIM CHEMICALS LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00299/AM16/	RLA File :03/94/040/01072/AM15/	Lic.No/Date:0310794251 27.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/12/2012-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Light Liquid Paraffin/Light White Oil/Light Mineral Oil	One KG	Base Oil (Viscosity at 40 C 45 cst max)	1.02

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

329	**Case No.:61/5/83-ALC1/2015**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00300/AM16/	RLA File :29/24/040/00014/AM15/	Lic.No/Date:2910025200 27.02.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
EUCALYPTUS OIL EXTRA PURE	1 kg	1. EUCALYPTUS OIL	1.10 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

330	**Case No.:53/7/83-ALC1/2015**	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00467/AM16/	RLA File :03/94/040/00697/AM14/	Lic.No/Date:0310794287 02.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

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331	**Case No.:15/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00254/AM16/	RLA File :05/23/040/00540/AM15/	Lic.No/Date:0510393441 03.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Furane Resin (Containing Solid Resin Content 48 +/- 2%)	One KG	Phenol	0.106
		Furfuryl Alcohol	0.534
		Paraformaldehyde	0.1359
		Caustic Potash	0.0058
		Silane (SI -902)	0.0038

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

332	**Case No.:25/5/83-ALC1/2015**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00264/AM16/	RLA File :30/24/040/00059/AM15/	Lic.No/Date:3010103393 03.03.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.

333	**Case No.:105/7/83-ALC1/2015**	Party Name:HF METAL ART PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00519/AM16/	RLA File :13/24/040/00052/AM15/	Lic.No/Date:1310047807 03.03.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

334	**Case No.:6/5/83-ALC1/2015**	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00245/AM16/	RLA File :04/24/040/00018/AM15/	Lic.No/Date:0410160223 04.03.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.

335	**Case No.:18/5/83-ALC1/2015**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00257/AM16/	RLA File :08/24/040/00407/AM15/	Lic.No/Date:0810134728 04.03.2015	Defer Date:18.11.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

336	**Case No.:42/5/83-ALC1/2015**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00281/AM16/	RLA File :10/24/040/00125/AM15/	Lic.No/Date:1010059047 04.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

337	**Case No.:19/5/83-ALC1/2015**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00258/AM16/	RLA File :05/23/040/00535/AM15/	Lic.No/Date:0510393491 05.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

338	**Case No.:70/7/83-ALC1/2015**	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00484/AM16/	RLA File :03/94/040/01119/AM15/	Lic.No/Date:0310794422 09.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

339	**Case No.:10/9/83-ALC1/2015**	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00544/AM16/	RLA File :05/24/040/00584/AM15/	Lic.No/Date:0510393495 09.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

340	**Case No.:57/5/83-ALC1/2015**	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00296/AM16/	RLA File :31/83/040/00251/AM15/	Lic.No/Date:3110065314 10.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

341	**Case No.:56/7/83-ALC1/2015**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00470/AM16/	RLA File :03/95/040/00893/AM15/	Lic.No/Date:0310794477 10.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

342	**Case No.:57/7/83-ALC1/2015**	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00471/AM16/	RLA File :03/95/040/00987/AM15/	Lic.No/Date:0310794484 10.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

343	**Case No.:59/7/83-ALC1/2015**	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM16/	RLA File :03/95/040/00854/AM15/	Lic.No/Date:0310794494 10.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 18.11.2015.			

344	**Case No.:7/5/83-ALC1/2015**	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00246/AM16/	RLA File :05/23/040/00545/AM15/	Lic.No/Date:0510393508 11.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Scented Wax Candles (Palm)

Quantity : 1 kg

Import Items :

S. No.	Item Description	Quantity recommended
1	Palm Wax (EPIWAX B3922) (candle grade)	1.02 Kg/ Kg content contain in export product
2	FragranceOil	0.03 Kg/Kg of export (subject to 20% of FOB value of export)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

345	**Case No.:40/5/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00279/AM16/	RLA File :08/24/040/00361/AM15/	Lic.No/Date:0810134771 11.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

346	**Case No.:51/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00290/AM16/	RLA File :17/24/040/00202/AM15/	Lic.No/Date:1710006065 11.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

347	**Case No.:58/7/83-ALC1/2015**	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00472/AM16/	RLA File :03/95/040/00997/AM15/	Lic.No/Date:0310794509 11.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

348	**Case No.:11/5/83-ALC1/2015**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00250/AM16/	RLA File :02/24/040/00232/AM15/	Lic.No/Date:0210205632 12.03.2015	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
Acetamiprid 20% SP	1 kg.	Acetamiprid Tech	0.200 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

349	**Case No.:54/5/83-ALC1/2015**	Party Name:CYTECH COATING PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM16/	RLA File :52/24/040/00070/AM15/	Lic.No/Date:5210041461 12.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of IPP(Nand Lal). The case re-listed for 18.11.2015.			

350	**Case No.:58/5/83-ALC1/2015**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00297/AM16/	RLA File :13/24/040/00053/AM15/	Lic.No/Date:1310047811 12.03.2015	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

351	**Case No.:8/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00247/AM16/	RLA File :05/23/040/00564/AM15/	Lic.No/Date:0510393568 13.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 18.11.2015.			

352	**Case No.:9/5/83-ALC1/2015**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00248/AM16/	RLA File :05/23/040/00539/AM15/	Lic.No/Date:0510393559 13.03.2015	Defer Date:

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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/242/2015-TSW dated 04.09.2015, the Committee decided to approve the case as under :-

Export product No. 1 : Self Adhesive Paper 155 GSM +/- 10%

Quantity : 1 Sq. Meter

Import Product :

S. No.	Item Description	Quantity recommended
1	Coated Paper 78 GSM +/- 10%	1.04 Sq.Meter/ Sq. meter content contain in export product
2	Glassine Base Paper 59 GSM +/- 10%	1.05 Sq.Meter/ Sq. meter content contain in export product
3	Solprene Butadiene Styrene polymer	0.003454778 Kg
4	Sylvalite Rosin Ester Gums	0.0060968 Kg
5	Quintac Styrene Isoprene Copolymer	0.0026419 Kg
6	Regalite Hydrocarbon Resin	0.0017275 Kg

Export Product No.2 :- Self Adhesive Film 118 GSM +/- 10%

Quantity : 1 Sq. Meter

Import Product :

S. No.	Item Description	Quantity recommended
1	BOPP Film 42 GSM +/- 10%	1.04 Kg/ KG content contain in export product
2	Glassine Base Paper 59 GSM +/- 10%	1.05 Sq. Meter/ Sq. meter content contain in export product
3	Solprene Butadiene Styrene polymer	0.00355947 Kg
4	Sylvalite Rosin Ester Gums	0.00628159333 Kg
5	Quintac Styrene Isoprene Copolymer	0.0027194666 Kg
6	Regalite Hydrocarbon Resin	0.0017798233Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

353	**Case No.:10/5/83-ALC1/2015**	Party Name:BEE CHEMS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00249/AM16/	RLA File :06/24/040/00037/AM15/	Lic.No/Date:0610038091 13.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 18.11.2015.			

354	**Case No.:17/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**

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	HQ File :01/83/050/00256/AM16/	RLA File :05/23/040/00565/AM15/	Lic.No/Date:0510393569 13.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Phenolic Resins (Resol Type Liquid Containing Solid Resin Content 50+/- 2%)	One KG	Phenol	0.408
		Paraformaldehyde	0.151
		Caustic Potash	0.067
		Silane (Silquest A-187 / (KBM-403/Si-902)	0.002

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

356	**Case No.:84/5/83-ALC1/2015**	Party Name:PHILLIPS CARBON BLACK LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00323/AM16/	RLA File :02/24/040/00210/AM15/	Lic.No/Date:0210205640 16.03.2015	Defer Date:18.11.2015

Decision :D/L dated 22.07.2015 issued by DIPP. The case is re-listed for 18.11.2015.

357	**Case No.:54/7/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00468/AM16/	RLA File :03/94/040/01150/AM15/	Lic.No/Date:0310794613 16.03.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

358	**Case No.:60/7/83-ALC1/2015**	Party Name:PAPER PLUS CORPORATION	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00474/AM16/	RLA File :03/95/040/01036/AM15/	Lic.No/Date:0310794586 16.03.2015	Defer Date:18.11.2015

Decision : Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 18.11.2015.

359	**Case No.:24/5/83-ALC1/2015**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00263/AM16/	RLA File :05/23/040/00567/AM15/	Lic.No/Date:0510393617 18.03.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

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360	**Case No.:62/5/83-ALC1/2015**	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00301/AM16/	RLA File :11/24/040/00015/AM15/	Lic.No/Date:1110028131 18.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 18.11.2015.			

361	**Case No.:55/7/83-ALC1/2015**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00469/AM16/	RLA File :03/94/040/01155/AM15/	Lic.No/Date:0310794659 18.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

362	**Case No.:45/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00284/AM16/	RLA File :17/24/040/00207/AM15/	Lic.No/Date:1710006069 19.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

363	**Case No.:46/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00285/AM16/	RLA File :17/24/040/00208/AM15/	Lic.No/Date:1710006070 19.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

364	**Case No.:49/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00288/AM16/	RLA File :17/24/040/00209/AM15/	Lic.No/Date:1710006071 19.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA) . The case is re-listed for 18.11.2015.			

365	**Case No.:50/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00289/AM16/	RLA File :17/24/040/00206/AM15/	Lic.No/Date:1710006068 19.03.2015	Defer Date:18.11.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA) . The case is re-listed for 18.11.2015.

366	**Case No.:46/7/83-ALC1/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00460/AM16/	RLA File :09/24/040/00699/AM15/	Lic.No/Date:0910061729 19.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

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Case No.:16/5/83-ALC1/2015	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
HQ File :01/83/050/00255/AM16/	RLA File :02/24/040/00234/AM15/	Lic.No/Date:0210205663 20.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/242/2015-TSW dated 04.09.2015, the Committee decided to approve the case as under :-

Export Items: Gummed Paper Tape for veneers

Quantity : 1,27,500 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1	Kraft Paper (no coating) -53 GSM	90,090 Kg
2	Esterified Starch	31,261.53 Kg
3	Acrylamide 98% minimum	12,522.63 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

368	**Case No.:30/5/83-ALC1/2015**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00269/AM16/	RLA File :05/23/040/00576/AM15/	Lic.No/Date:0510393672 20.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 18.11.2015.			

369	**Case No.:51/7/83-ALC1/2015**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00465/AM16/	RLA File :09/24/040/00702/AM15/	Lic.No/Date:0910061738 20.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 18.11.2015.

370	**Case No.:47/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00286/AM16/	RLA File :17/24/040/00213/AM15/	Lic.No/Date:1710006076 23.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

371	**Case No.:48/5/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00287/AM16/	RLA File :17/24/040/00212/AM15/	Lic.No/Date:1710006075 23.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA) . The case is re-listed for 18.11.2015.			

372	**Case No.:78/5/83-ALC1/2015**	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00317/AM16/	RLA File :03/94/040/01154/AM15/	Lic.No/Date:0310794814 23.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

373	**Case No.:31/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00270/AM16/	RLA File :05/23/040/00586/AM15/	Lic.No/Date:0510393709 24.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

374	**Case No.:32/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00271/AM16/	RLA File :05/23/040/00584/AM15/	Lic.No/Date:0510393708 24.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

375	**Case No.:68/7/83-ALC1/2015**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00482/AM16/	RLA File :03/94/040/01045/AM15/	Lic.No/Date:0310794833 24.03.2015	Defer Date:18.11.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.

376	**Case No.:36/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00275/AM16/	RLA File :05/23/040/00589/AM15/	Lic.No/Date:0510393734 25.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Phenolic Resins (Resol Type Liquid Containing Solid Resin Content 60+/- 2%)	One KG	Phenol	0.4275
		Di Basic Ester	0.0471
		Paraformaldehyde	0.243

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

377	**Case No.:37/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00276/AM16/	RLA File :05/23/040/00583/AM15/	Lic.No/Date:0510393732 25.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Catalyst Containing 77.50% Polymethane Polyphenyl Isocyanate	One KG	Polymethane Polyphenyl Isocyanate	0.775

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

378	**Case No.:38/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00277/AM16/	RLA File :05/23/040/00585/AM15/	Lic.No/Date:0510393733 25.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

379	**Case No.:33/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0510393747	Defer Date:

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	:01/83/050/00272/AM16/	:05/23/040/00595/AM15/	26.03.2015	

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Furane Resin (Containing Solid Resin Content 60+/- 2%)	One KG	Phenol	0.227
		Furfuryl Alcohol	0.341
		Silane (SI-902)	0.004

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

380	**Case No.:34/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00273/AM16/	RLA File :05/23/040/00596/AM15/	Lic.No/Date:0510393748 26.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Furane Resin (Containing Solid Resin Content 35 +/- 2%)	One KG	Phenol	0.108
		Furfuryl Alcohol	0.550
		Silane (Si-902)	0.004

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

381	**Case No.:35/5/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00274/AM16/	RLA File :05/23/040/00599/AM15/	Lic.No/Date:0510393749 26.03.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Furane Resin (Containing Solid Resin Content 55 +/- 2%)	One KG	Phenol	0.192
		Furfuryl Alcohol	0.40
		Silane (Si-902)	0.004

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

382	**Case No.:75/1/83-**	Party	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2015	Name:COROMANDEL INTERNATIONAL LIMITED	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00854/AM15/	RLA File :09/24/040/00619/AM15/	Lic.No/Date:0910061785 27.03.2015	Defer Date:18.11.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

383	**Case No.:65/7/83-ALC1/2015**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00479/AM16/	RLA File :03/95/040/01088/AM15/	Lic.No/Date:0310794939 27.03.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

384	**Case No.:66/7/83-ALC1/2015**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00480/AM16/	RLA File :03/94/040/01168/AM15/	Lic.No/Date:0310794994 30.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

385	**Case No.:76/1/83-ALC1/2015**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00855/AM15/	RLA File :09/24/040/00618/AM15/	Lic.No/Date:0910061814 31.03.2015	Defer Date:18.11.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 18.11.2015.			

386	**Case No.:80/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00319/AM16/	RLA File :03/95/040/01077/AM15/	Lic.No/Date:0310795057 31.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

387	**Case No.:81/5/83-ALC1/2015**	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00320/AM16/	RLA File :03/95/040/01076/AM15/	Lic.No/Date:0310795058 31.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

388	**Case No.:47/7/83-ALC1/2015**	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00461/AM16/	RLA File :03/95/040/01108/AM15/	Lic.No/Date:0310795038 31.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

389	**Case No.:67/7/83-ALC1/2015**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00481/AM16/	RLA File :03/94/040/01195/AM15/	Lic.No/Date:0310795046 31.03.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

390	**Case No.:69/7/83-ALC1/2015**	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00483/AM16/	RLA File :03/94/040/01201/AM15/	Lic.No/Date:0310795132 07.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

391	**Case No.:61/7/83-ALC1/2015**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00475/AM16/	RLA File :03/95/040/00976/AM15/	Lic.No/Date:0310795182 08.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

392	**Case No.:63/7/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310795222	Defer

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	:01/83/050/00477/AM16/	:03/95/040/01100/AM15/	09.04.2015	Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

393	**Case No.:28/7/83-ALC1/2015**	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00442/AM16/	RLA File :25/24/040/00006/AM15/	Lic.No/Date:2510004395 13.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

394	**Case No.:62/7/83-ALC1/2015**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00476/AM16/	RLA File :03/95/040/01078/AM15/	Lic.No/Date:0310795275 13.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

395	**Case No.:29/7/83-ALC1/2015**	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00443/AM16/	RLA File :07/24/040/00003/AM16/	Lic.No/Date:0710108027 15.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

396	**Case No.:30/7/83-ALC1/2015**	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM16/	RLA File :07/24/040/00490/AM15/	Lic.No/Date:0710108020 15.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

397	**Case No.:38/7/83-ALC1/2015**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00452/AM16/	RLA File :34/24/040/00005/AM16/	Lic.No/Date:3410041139 15.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

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398	**Case No.:39/7/83-ALC1/2015**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00453/AM16/	RLA File :34/24/040/00004/AM16/	Lic.No/Date:3410041138 15.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

399	**Case No.:49/7/83-ALC1/2015**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00463/AM16/	RLA File :07/24/040/00004/AM16/	Lic.No/Date:0710108029 15.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

400	**Case No.:64/7/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00478/AM16/	RLA File :03/95/040/01087/AM15/	Lic.No/Date:0310795319 15.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 23.10.2015. The case is re-listed for 18.11.2015.			

401	**Case No.:48/7/83-ALC1/2015**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00462/AM16/	RLA File :02/24/040/00007/AM16/	Lic.No/Date:0210205722 20.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

402	**Case No.:85/7/83-ALC1/2015**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00499/AM16/	RLA File :15/24/040/00002/AM16/	Lic.No/Date:1510022051 20.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 18.11.2015.

403	**Case No.:37/7/83-ALC1/2015**	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00451/AM16/	RLA File :05/23/040/00604/AM15/	Lic.No/Date:0510393917 23.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

404	**Case No.:44/7/83-ALC1/2015**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00458/AM16/	RLA File :05/24/040/00616/AM15/	Lic.No/Date:0510393915 23.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

405	**Case No.:32/7/83-ALC1/2015**	Party Name:MCCOY SOUDAL SEALANTS ADHESIVES AND FOAMS PVT. LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00446/AM16/	RLA File :05/24/040/00234/AM15/	Lic.No/Date:0510393956 24.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

406	**Case No.:73/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00487/AM16/	RLA File :17/24/040/00004/AM16/	Lic.No/Date:1710006095 24.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

407	**Case No.:45/7/83-ALC1/2015**	Party Name:LA-DE MURE	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00459/AM16/	RLA File :05/23/040/00546/AM15/	Lic.No/Date:0510394002 27.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

408	**Case No.:31/7/83-**	Party Name:GIRIDHAR	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2015	TECHFAB PVT.LTD	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00445/AM16/	RLA File :08/24/040/00022/AM16/	Lic.No/Date:0810135140 28.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

409	**Case No.:74/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00488/AM16/	RLA File :17/24/040/00005/AM16/	Lic.No/Date:1710006097 28.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

410	**Case No.:1/3/83-ALC1/2015**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM16/	RLA File :03/95/040/00888/AM15/	Lic.No/Date:0310795660 30.04.2015	Defer Date:18.11.2015
	Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

411	**Case No.:26/7/83-ALC1/2015**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00440/AM16/	RLA File :04/24/040/00007/AM16/	Lic.No/Date:0410160468 30.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

412	**Case No.:27/7/83-ALC1/2015**	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00441/AM16/	RLA File :31/83/040/00008/AM16/	Lic.No/Date:3110065402 30.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

413	**Case No.:40/7/83-ALC1/2015**	Party Name:CHARMINAR JOINTINGS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510394041	Defer

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	:01/83/050/00454/AM16/	:05/23/040/00014/AM16/	30.04.2015	Date:18.11.2015
	Decision : Comments awaited from DIPP (Nand Lal) . The case is re-listed for 18.11.2015.			

414	**Case No.:52/7/83-ALC1/2015**	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00466/AM16/	RLA File :07/24/040/00020/AM16/	Lic.No/Date:0710108138 30.04.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

415	**Case No.:36/7/83-ALC1/2015**	Party Name:GSC, GLASS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00450/AM16/	RLA File :05/23/040/00029/AM16/	Lic.No/Date:0510394085 01.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

416	**Case No.:28/9/83-ALC1/2015**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00562/AM16/	RLA File :09/24/040/00017/AM16/	Lic.No/Date:0910061953 01.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

417	**Case No.:82/7/83-ALC1/2015**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00496/AM16/	RLA File :15/24/040/00006/AM16/	Lic.No/Date:1510022060 05.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

418	**Case No.:42/7/83-ALC1/2015**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00456/AM16/	RLA File :08/24/040/00032/AM16/	Lic.No/Date:0810135201 06.05.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

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419	**Case No.:43/7/83-ALC1/2015**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00457/AM16/	RLA File :08/24/040/00031/AM16/	Lic.No/Date:0810135200 06.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 18.11.2015.			

420	**Case No.:2/3/83-ALC1/2015**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00158/AM16/	RLA File :08/24/040/00011/AM16/	Lic.No/Date:0810135236 08.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

421	**Case No.:90/5/83-ALC1/2015**	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00329/AM16/	RLA File :08/24/040/00030/AM16/	Lic.No/Date:0810135237 08.05.2015	Defer Date:18.11.2015
	Decision :D/L dated 07.10.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 18.11.2015.			

422	**Case No.:41/7/83-ALC1/2015**	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00455/AM16/	RLA File :32/24/040/00004/AM16/	Lic.No/Date:3210077538 08.05.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

423	**Case No.:33/7/83-ALC1/2015**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00447/AM16/	RLA File :05/23/040/00042/AM16/	Lic.No/Date:0510394194 11.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

424	**Case No.:34/7/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00448/AM16/	RLA File :05/24/040/00062/AM16/	Lic.No/Date:0510394198 12.05.2015	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

425	**Case No.:3/3/83-ALC1/2015**	Party Name:UPL LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00159/AM16/	RLA File :03/95/040/00622/AM14/	Lic.No/Date:0310795879 13.05.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

426	**Case No.:35/7/83-ALC1/2015**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00449/AM16/	RLA File :05/23/040/00020/AM16/	Lic.No/Date:0510394231 13.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

427	**Case No.:75/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00489/AM16/	RLA File :17/24/040/00009/AM16/	Lic.No/Date:1710006101 13.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

428	**Case No.:78/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00492/AM16/	RLA File :17/24/040/00011/AM16/	Lic.No/Date:1710006102 13.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

429	**Case No.:83/7/83-ALC1/2015**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00497/AM16/	RLA File :02/24/040/00002/AM16/	Lic.No/Date:0210205793 14.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

430	**Case No.:12/9/83-**	Party Name:SONGWON	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2015	SPECIALTY CHEMICALS INDIA PVT. LTD.	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00546/AM16/	RLA File :34/24/040/00039/AM16/	Lic.No/Date:3410041228 15.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

431	**Case No.:81/7/83-ALC1/2015**	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00495/AM16/	RLA File :05/23/040/00031/AM16/	Lic.No/Date:0510394294 19.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

432	**Case No.:86/7/83-ALC1/2015**	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00500/AM16/	RLA File :05/23/040/00032/AM16/	Lic.No/Date:0510394295 19.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

433	**Case No.:76/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00490/AM16/	RLA File :17/24/040/00013/AM16/	Lic.No/Date:1710006117 20.05.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

434	**Case No.:99/7/83-ALC1/2015**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00513/AM16/	RLA File :03/95/040/00018/AM16/	Lic.No/Date:0310796047 20.05.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 18.11.2015.			

435	**Case No.:77/7/83-ALC1/2015**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00491/AM16/	RLA File :15/24/040/00008/AM16/	Lic.No/Date:1510022065 21.05.2015	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

436	**Case No.:84/7/83-ALC1/2015**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00498/AM16/	RLA File :05/23/040/00048/AM16/	Lic.No/Date:0510394325 21.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

437	**Case No.:18/9/83-ALC1/2015**	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00552/AM16/	RLA File :09/24/040/00024/AM16/	Lic.No/Date:0910062056 21.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

438	**Case No.:7/9/83-ALC1/2015**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00541/AM16/	RLA File :04/24/040/00044/AM16/	Lic.No/Date:0410160578 26.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

439	**Case No.:101/7/83-ALC1/2015**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00515/AM16/	RLA File :03/95/040/00099/AM16/	Lic.No/Date:0310796238 27.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

440	**Case No.:80/7/83-ALC1/2015**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00494/AM16/	RLA File :02/24/040/00025/AM16/	Lic.No/Date:0210205842 29.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

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441	**Case No.:93/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00507/AM16/	RLA File :17/24/040/00015/AM16/	Lic.No/Date:1710006124 29.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

442	**Case No.:102/7/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00516/AM16/	RLA File :03/95/040/01013/AM15/	Lic.No/Date:0310796320 29.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

443	**Case No.:103/7/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00517/AM16/	RLA File :03/95/040/01014/AM15/	Lic.No/Date:0310796321 29.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

444	**Case No.:27/9/83-ALC1/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00561/AM16/	RLA File :09/24/040/00121/AM16/	Lic.No/Date:0910062090 29.05.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

445	**Case No.:79/7/83-ALC1/2015**	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00493/AM16/	RLA File :05/24/040/00081/AM16/	Lic.No/Date:0510394397 02.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

446	**Case No.:88/7/83-ALC1/2015**	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

			30.09.2015	
	HQ File :01/83/050/00502/AM16/	RLA File :08/24/040/00033/AM16/	Lic.No/Date:0810135420 02.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

447	**Case No.:9/9/83-ALC1/2015**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00543/AM16/	RLA File :10/24/040/00014/AM16/	Lic.No/Date:1010059168 02.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

448	**Case No.:87/7/83-ALC1/2015**	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00501/AM16/	RLA File :06/24/040/00007/AM16/	Lic.No/Date:0610038168 03.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

449	**Case No.:104/7/83-ALC1/2015**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00518/AM16/	RLA File :29/24/040/00003/AM16/	Lic.No/Date:2910025212 04.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

450	**Case No.:92/7/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00506/AM16/	RLA File :17/24/040/00017/AM16/	Lic.No/Date:1710006128 05.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

451	**Case No.:26/9/83-ALC1/2015**	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00560/AM16/	RLA File :09/24/040/00125/AM16/	Lic.No/Date:0910062134 05.06.2015	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

452	**Case No.:89/7/83-ALC1/2015**	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00503/AM16/	RLA File :05/23/040/00093/AM16/	Lic.No/Date:0510394476 08.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

453	**Case No.:91/7/83-ALC1/2015**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00505/AM16/	RLA File :05/24/040/00102/AM16/	Lic.No/Date:0510394505 10.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

454	**Case No.:83/9/83-ALC1/2015**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00617/AM16/	RLA File :03/94/040/00081/AM16/	Lic.No/Date:0310796568 11.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

455	**Case No.:85/9/83-ALC1/2015**	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00619/AM16/	RLA File :03/94/040/00203/AM16/	Lic.No/Date:0310796565 11.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

456	**Case No.:94/7/83-ALC1/2015**	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00508/AM16/	RLA File :25/24/040/00003/AM16/	Lic.No/Date:2510004397 12.06.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of DIPP Nand Lal) . The case is re-listed for 18.11.2015.			

457	**Case No.:95/7/83-**	Party Name:SERVO	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2015	PACKAGING LTD.,	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00509/AM16/	RLA File :25/24/040/00004/AM16/	Lic.No/Date:2510004398 12.06.2015	Defer Date:18.11.2015
	Decision : Comments awaited from Deptt. of DIPP Nand Lal) . The case is re-listed for 18.11.2015.			

458	**Case No.:19/9/83-ALC1/2015**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00553/AM16/	RLA File :09/24/040/00079/AM16/	Lic.No/Date:0910062178 12.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

459	**Case No.:20/9/83-ALC1/2015**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00554/AM16/	RLA File :09/24/040/00143/AM16/	Lic.No/Date:0910062181 12.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

460	**Case No.:84/9/83-ALC1/2015**	Party Name:ESKAY IODINE PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00618/AM16/	RLA File :03/94/040/00510/AM15/	Lic.No/Date:0310796586 12.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

461	**Case No.:13/9/83-ALC1/2015**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00547/AM16/	RLA File :05/23/040/00087/AM16/	Lic.No/Date:0510394562 15.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

462	**Case No.:15/9/83-ALC1/2015**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510394561	Defer

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	:01/83/050/00549/AM16/	:05/23/040/00086/AM16/	15.06.2015	Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

463	**Case No.:91/9/83-ALC1/2015**	Party Name:BEE CHEMS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00625/AM16/	RLA File :06/24/040/00012/AM16/	Lic.No/Date:0610038173 15.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

464	**Case No.:14/9/83-ALC1/2015**	Party Name:RUSHIL DECOR LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00548/AM16/	RLA File :08/24/040/00080/AM16/	Lic.No/Date:0810135483 17.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

465	**Case No.:82/9/83-ALC1/2015**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00616/AM16/	RLA File :03/94/040/00117/AM16/	Lic.No/Date:0310796697 17.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

466	**Case No.:90/7/83-ALC1/2015**	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Approved**
	HQ File :01/83/050/00504/AM16/	RLA File :05/24/040/00114/AM16/	Lic.No/Date:0510394618 18.06.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/42/2013-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Chlorinated Paraffin (Chlorine content 61% - 65%)	1 kg	1. Olefins (Alpha Linear)	0.390 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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467	**Case No.:100/7/83-ALC1/2015**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00514/AM16/	RLA File :03/95/040/00092/AM16/	Lic.No/Date:0310796706 18.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

468	**Case No.:50/9/83-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00584/AM16/	RLA File :03/95/040/00601/AM15/	Lic.No/Date:0310796869 25.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

469	**Case No.:52/9/83-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00586/AM16/	RLA File :03/95/040/00069/AM16/	Lic.No/Date:0310796870 25.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

470	**Case No.:53/9/83-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00587/AM16/	RLA File :03/95/040/00070/AM16/	Lic.No/Date:0310796872 25.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

471	**Case No.:67/9/83-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00601/AM16/	RLA File :03/95/040/00539/AM15/	Lic.No/Date:0310796864 25.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

472	**Case No.:71/9/83-ALC1/2015**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00605/AM16/	RLA File :03/95/040/00368/AM15/	Lic.No/Date:0310796860 25.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

473	**Case No.:16/9/83-ALC1/2015**	Party Name:SRIRAM COMPOUNDS PVT. LTD .	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00550/AM16/	RLA File :05/24/040/00126/AM16/	Lic.No/Date:0510394728 26.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

474	**Case No.:41/9/83-ALC1/2015**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00575/AM16/	RLA File :05/23/040/00102/AM16/	Lic.No/Date:0510394738 29.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

475	**Case No.:21/9/83-ALC1/2015**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00555/AM16/	RLA File :05/23/040/00139/AM16/	Lic.No/Date:0510394765 30.06.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

476	**Case No.:62/9/83-ALC1/2015**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00596/AM16/	RLA File :03/95/040/00231/AM16/	Lic.No/Date:0310796999 01.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

477	**Case No.:22/9/83-ALC1/2015**	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00556/AM16/	RLA File :05/24/040/00155/AM16/	Lic.No/Date:0510394784 02.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 18.11.2015.

478	**Case No.:23/9/83-ALC1/2015**	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00557/AM16/	RLA File :05/23/040/00125/AM16/	Lic.No/Date:0510394779 02.07.2015	Defer Date:21.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

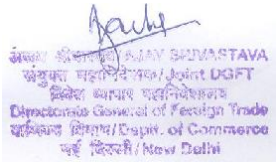
479	**Case No.:47/9/83-ALC1/2015**	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00581/AM16/	RLA File :03/95/040/00254/AM16/	Lic.No/Date:0310797025 02.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

480	**Case No.:66/9/83-ALC1/2015**	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00600/AM16/	RLA File :03/95/040/00253/AM16/	Lic.No/Date:0310797024 02.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

481	**Case No.:81/9/83-ALC1/2015**	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00615/AM16/	RLA File :03/94/040/00108/AM16/	Lic.No/Date:0310797044 02.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

482	**Case No.:86/9/83-ALC1/2015**	Party Name:BHAVIN INDUSTRIES	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00620/AM16/	RLA File :03/94/040/00139/AM16/	Lic.No/Date:0310797034 02.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

483	**Case No.:63/9/83-ALC1/2015**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:9/83-ALC1/2015	**Status:Case Approved**



			30.09.2015	
	HQ File :01/83/050/00597/AM16/	RLA File :03/95/040/00245/AM16/	Lic.No/Date:0310797055 03.07.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/107/2010-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Theic – Tris (2-Hydroxy Ethyl) Isocyanurate	1 Kg	1. Cyanuic Acid	0.546 Kg.
		2. Ethylene Oxide	0.562 Kg.
		3. Methanol	0.103 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

484	**Case No.:24/9/83-ALC1/2015**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00558/AM16/	RLA File :08/24/040/00075/AM16/	Lic.No/Date:0810135631 07.07.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

485	**Case No.:64/9/83-ALC1/2015**	Party Name:RAVI DYEWARE CO.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00598/AM16/	RLA File :03/95/040/00176/AM16/	Lic.No/Date:0310797128 08.07.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

486	**Case No.:69/9/83-ALC1/2015**	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00603/AM16/	RLA File :03/95/040/00235/AM16/	Lic.No/Date:0310797114 08.07.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

487	**Case No.:17/9/83-ALC1/2015**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00551/AM16/	RLA File :33/24/040/00002/AM16/	Lic.No/Date:3310030217 09.07.2015	Defer Date:18.11.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP

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	(2009-2014). The case is re-listed for 18.11.2015.

488	**Case No.:65/9/83-ALC1/2015**	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00599/AM16/	RLA File :03/95/040/00264/AM16/	Lic.No/Date:0310797137 09.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

489	**Case No.:70/9/83-ALC1/2015**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00604/AM16/	RLA File :03/95/040/00217/AM16/	Lic.No/Date:0310797138 09.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

490	**Case No.:46/9/83-ALC1/2015**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00580/AM16/	RLA File :03/95/040/00276/AM16/	Lic.No/Date:0310797168 10.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

491	**Case No.:34/9/83-ALC1/2015**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00568/AM16/	RLA File :05/23/040/00141/AM16/	Lic.No/Date:0510394883 13.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

492	**Case No.:35/9/83-ALC1/2015**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00569/AM16/	RLA File :05/23/040/00134/AM16/	Lic.No/Date:0510394893 14.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

493	**Case No.:48/9/83-ALC1/2015**	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:9/83-ALC1/2015	**Status:Case Deferred**

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			30.09.2015	
	HQ File :01/83/050/00582/AM16/	RLA File :03/95/040/00283/AM16/	Lic.No/Date:0310797232 14.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

494	**Case No.:68/9/83-ALC1/2015**	Party Name:NOBLE PRINTING PRESS	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00602/AM16/	RLA File :03/95/040/00259/AM16/	Lic.No/Date:0310797229 14.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

495	**Case No.:80/9/83-ALC1/2015**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00614/AM16/	RLA File :03/94/040/00269/AM16/	Lic.No/Date:0310797233 14.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

496	**Case No.:5/9/83-ALC1/2015**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00539/AM16/	RLA File :04/24/040/00084/AM16/	Lic.No/Date:0410160805 15.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

497	**Case No.:32/9/83-ALC1/2015**	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00566/AM16/	RLA File :08/24/040/00097/AM16/	Lic.No/Date:0810135666 15.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

498	**Case No.:56/9/83-ALC1/2015**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00590/AM16/	RLA File :03/95/040/00182/AM16/	Lic.No/Date:0310797253 15.07.2015	Defer Date:18.11.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.

400	**Case No.:57/9/83-ALC1/2015**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00591/AM16/	RLA File :03/95/040/00162/AM16/	Lic.No/Date:0310797254 15.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

500	**Case No.:88/9/83-ALC1/2015**	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00622/AM16/	RLA File :03/94/040/00214/AM16/	Lic.No/Date:0310797260 15.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

501	**Case No.:89/9/83-ALC1/2015**	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00623/AM16/	RLA File :03/94/040/00205/AM16/	Lic.No/Date:0310797258 15.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

502	**Case No.:29/9/83-ALC1/2015**	Party Name:SHREE SALES CORPORATION	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00563/AM16/	RLA File :13/24/040/00012/AM16/	Lic.No/Date:1310047924 16.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

503	**Case No.:25/9/83-ALC1/2015**	Party Name:TALBROS CORK PRODUCTS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00559/AM16/	RLA File :05/24/040/00187/AM16/	Lic.No/Date:0510394975 17.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

504	**Case No.:33/9/83-ALC1/2015**	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00567/AM16/	RLA File :08/24/040/00105/AM16/	Lic.No/Date:0810135687 17.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

505	**Case No.:38/9/83-ALC1/2015**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00572/AM16/	RLA File :05/23/040/00145/AM16/	Lic.No/Date:0510394999 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

506	**Case No.:39/9/83-ALC1/2015**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00573/AM16/	RLA File :05/23/040/00154/AM16/	Lic.No/Date:0510394994 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

507	**Case No.:40/9/83-ALC1/2015**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00574/AM16/	RLA File :05/23/040/00156/AM16/	Lic.No/Date:0510394995 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

508	**Case No.:42/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00576/AM16/	RLA File :03/95/040/00293/AM16/	Lic.No/Date:0310797432 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

509	**Case No.:43/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310797430	Defer

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	:01/83/050/00577/AM16/	:03/95/040/00292/AM16/	20.07.2015	Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

510	**Case No.:44/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00578/AM16/	RLA File :03/95/040/00166/AM16/	Lic.No/Date:0310797397 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

511	**Case No.:45/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00579/AM16/	RLA File :03/95/040/00143/AM16/	Lic.No/Date:0310797386 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

512	**Case No.:51/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00585/AM16/	RLA File :03/95/040/00168/AM16/	Lic.No/Date:0310797400 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

513	**Case No.:54/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00588/AM16/	RLA File :03/95/040/00146/AM16/	Lic.No/Date:0310797394 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

514	**Case No.:55/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00589/AM16/	RLA File :03/95/040/00167/AM16/	Lic.No/Date:0310797399 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 18.11.2015.

515	**Case No.:59/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00593/AM16/	RLA File :03/95/040/00170/AM16/	Lic.No/Date:0310797424 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

516	**Case No.:60/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00594/AM16/	RLA File :03/95/040/00171/AM16/	Lic.No/Date:0310797426 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

517	**Case No.:73/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00607/AM16/	RLA File :03/95/040/00155/AM16/	Lic.No/Date:0310797395 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

518	**Case No.:74/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00608/AM16/	RLA File :03/95/040/00169/AM16/	Lic.No/Date:0310797401 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

519	**Case No.:75/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00609/AM16/	RLA File :03/95/040/00142/AM16/	Lic.No/Date:0310797387 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

520	**Case No.:76/9/83-**	Party Name:ROHA DYE	Meet No/Date:9/83-	**Status:Case**

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	ALC1/2015	CHEM PVT LIMITED	ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00610/AM16/	RLA File :03/95/040/00144/AM16/	Lic.No/Date:0310797389 20.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

521	**Case No.:58/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00592/AM16/	RLA File :03/95/040/00294/AM16/	Lic.No/Date:0310797474 21.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

522	**Case No.:87/9/83-ALC1/2015**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00621/AM16/	RLA File :03/94/040/00295/AM16/	Lic.No/Date:0310797462 21.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

523	**Case No.:11/9/83-ALC1/2015**	Party Name:POROCEL INDIA LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00545/AM16/	RLA File :31/83/040/00051/AM16/	Lic.No/Date:3110065556 22.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

524	**Case No.:36/9/83-ALC1/2015**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00570/AM16/	RLA File :05/23/040/00166/AM16/	Lic.No/Date:0510395028 22.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

525	**Case No.:61/9/83-ALC1/2015**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310797537	Defer

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	:01/83/050/00595/AM16/	:03/95/040/00289/AM16/	22.07.2015	Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

526	**Case No.:72/9/83-ALC1/2015**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00606/AM16/	RLA File :03/95/040/00324/AM16/	Lic.No/Date:0310797535 22.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

527	**Case No.:49/9/83-ALC1/2015**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00583/AM16/	RLA File :03/95/040/00323/AM16/	Lic.No/Date:0310797598 23.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

528	**Case No.:37/9/83-ALC1/2015**	Party Name:D J S PRINTERS PVT. LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00571/AM16/	RLA File :05/23/040/00176/AM16/	Lic.No/Date:0510395080 24.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

529	**Case No.:77/9/83-ALC1/2015**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00611/AM16/	RLA File :03/95/040/00228/AM16/	Lic.No/Date:0310797648 24.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

530	**Case No.:90/9/83-ALC1/2015**	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310797656	Defer

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	:01/83/050/00624/AM16/	:03/94/040/00289/AM16/	24.07.2015	Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

531	**Case No.:30/9/83-ALC1/2015**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00564/AM16/	RLA File :05/23/040/00123/AM16/	Lic.No/Date:0510395103 28.07.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

532	**Case No.:78/9/83-ALC1/2015**	Party Name:SIDDHARTH COLORCHEM LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00612/AM16/	RLA File :03/95/040/00252/AM16/	Lic.No/Date:0310797758 28.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

533	**Case No.:79/9/83-ALC1/2015**	Party Name:RHODIA SPECIALTY CHEMICALS INDIA LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00613/AM16/	RLA File :03/95/040/00222/AM16/	Lic.No/Date:0310797770 28.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

534	**Case No.:106/7/83-ALC1/2015**	Party Name:ATUL LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00520/AM16/	RLA File :08/24/040/00025/AM16/	Lic.No/Date:0810135755 29.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

535	**Case No.:107/7/83-ALC1/2015**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00521/AM16/	RLA File :34/24/040/00121/AM16/	Lic.No/Date:3410041413 29.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 18.11.2015.			

536	**Case No.:6/9/83-ALC1/2015**	Party Name:PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED,	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00540/AM16/	RLA File :02/24/040/00080/AM16/	Lic.No/Date:0210206024 29.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

537	**Case No.:31/9/83-ALC1/2015**	Party Name:PUSHPSONS FIBROL PRIVATE LTD.	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00565/AM16/	RLA File :05/24/040/00203/AM16/	Lic.No/Date:0510395122 29.07.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

538	**Case No.:1/9/83-ALC1/2015**	Party Name:ITC LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00535/AM16/	RLA File :09/24/040/00310/AM16/	Lic.No/Date:0910062577 09.09.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

539	**Case No.:2/9/83-ALC1/2015**	Party Name:ITC LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00536/AM16/	RLA File :09/24/040/00314/AM16/	Lic.No/Date:0910062578 09.09.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

540	**Case No.:3/9/83-ALC1/2015**	Party Name:ITC LIMITED	Meet No/Date:9/83-ALC1/2015 30.09.2015	**Status:Case Deferred**
	HQ File :01/83/050/00537/AM16/	RLA File :09/24/040/00311/AM16/	Lic.No/Date:0910062579 09.09.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

541	**Case No.:4/9/83-**	Party Name:ITC LIMITED	Meet No/Date:9/83-	**Status:Case**

AJAY SRIVASTAVA
Joint DGFT
Directorate General of Foreign Trade
Dept. of Commerce
New Delhi

	ALC1/2015		ALC1/2015 30.09.2015	**Deferred**
	HQ File :01/83/050/00538/AM16/	RLA File :09/24/040/00309/AM16/	Lic.No/Date:0910062580 09.09.2015	Defer Date:18.11.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 18.11.2015.			

Date:10.11.2015 K.K. Mushahary
Place:New Delhi Foreign Trade Development Officer

AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi